

Minutes of Exim Facilitation Committee (EFC) meeting No. 01/AM23 dated 19.04.2022 for Import of Restricted Items

Meeting No. 01/AM23 of Exim Facilitation Committee (EFC) was held on 19.04.2022 at 3.00 PM in Room No.4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. Moin Afaque, Dy. DGFT, DGFT
- (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Dr. Nilesh A. Pawar, DD (AQ), D/o Fisheries
- (vi) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (vii) Shri Ravi Shanker Srivastav, Engineer (Reg), DoT
- (viii) Shri Sushilk Jain, Development Officer, DPIIT
- (ix) Shri O.P. Sharma, Consultant Technical, D/o C&PC

3. Total number of cases considered in the meeting was **394**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **100** cases have been approved, **12** cases have been rejected, **10** cases have been closed and **272** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case at Sl. No. 129, 130, 131, 135, 138, 140 and 141 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.

Part 1	D/o AH&D					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
1.	ANUP PADMANABHAN HQRXIMLAPPLY0 0280103AM22	9.12.20 21	1 no. Mini Rex Rabbit	10614 00	39000	Comments sought from AH&D on 09.12.2021. DAHD vide email dated 27.12.2021 has sought the microchip no. from the applicant. Reminders sent on 29.12.2021 and 19.01.2022. Final Reminder sent to the applicant on 10.03.2022. The Committee decided to Close the case due to no reply from the firm.
2.	ADVAIT IMPORTS EXPORTS, PUNE HQRXIMLAPPLY0 0298285AM22	27.12.2 021	120 nos. WHITE SAANEN GOAT (15 TO 45KG HORN AND WITHOUT HORN)	10420 00	30000 00	Recommended by DAHD vide OM dated 19.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 19.04.2022.
3.	PALAMUR BIOSCIENCES PRIVATE LIMITED, SECUNDERABAD HQRXIMLAPPLY0 0297540AM22	23.12.2 021	600 nos. Sexed Semen - Gyr breed Bull - ESCALADO FIV CAL; Conventional Semen - Gyr breed Bull - ESCALADO FIV CAL; Sexed Semen - Gyr breed Bull - KAMARAM FIV F MUTUM etc.	51110 00	13180 59	Comments sought from AH&D on 28.12.2021. AH&D vide email dated 28.12.2021 has sought some information from the applicant. The applicant replied vide email dated 04.01.2022. DAHD vide email dated 19.01.2022 has sought some information from the applicant. Reminders sent to the applicant on 15.02.2022, 11.03.2022 and 13.04.2022. The Committee decided to Close the case due to no reply from the firm.



4.	NATIONAL CENTRE FOR CELL SCIENCE HQRXIMLAPPLY0 0318748AM22	14.01.2 2	40 Nos Laboratory Mice- Genetically defined	01061 900	9,84,0 71.79	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.03.2022.
5.	Syed Zeeshan Ahmed HQRXIMLAPPLY0 0323877AM22	19.01.2 2	1 No Pet Cat Name: Eddy, DOB: 27/05/2021, Color:Brown Tabby Van, Sex: Male, Breed: Persian, Chip:616093901393246 1 No Pet Cat Name: Sweet Doll, DOB:15/07/2021, Col or:Black Torti Van, Sex: Female, Breed:Persian, Chip:250269300196743	01064 910	22,50 0.00	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.03.2022.
6.	Sainath Panitapu HQRXIMLAPPLY0 0331568AM22	25.01.2 2	1 No Pet Dog (Female)	01061 900	30000 0	Comments sought from AH&D on 31.01.2022. DAHD vide email dated 03.02.2022 has sought some information/ documents from the firm. Reminder sent on 28.03.2022 and 13.04.2022. The applicant replied vide email dated 14.04.2022.
7.	EMERGENT DREAMWORKS INFRA DEVELOPERS PRIVATE	29.01.2 2	3 Nos PUREBRED BOAR YORKSHIRE 10 Nos PUREBRED GILTS	01031 000	28,22, 550.0 0	Recommended by DAHD vide OM dated 19.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 19.04.2022.

	LIMITED HQRXIMLAPPLY0 0335944AM22		YORKSHIRE 3 nos PUREBRED BOAR LANDRACE 10 nos PUREBRED GILTS LANDRACE 3 nos PUREBRED BOAR DUROC 10 Nos PUREBRED GILTS DUROC			
8.	AURIGENE DISCOVERY TECHNOLOGIES LIMITED, BANGALORE HQRXIMLAPPLY0 0347492AM22	8.2.202 2	1000 Nos Rats (Male/ Female) 6000 Nos Mice (Male/ Female)	10690 00	61776 000	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.03.2022.
9.	NUVERTO BIO RESEARCH, NEW DELHI HQRXIMLAPPLY0 0363926AM22	20.2.20 22	9300 nos. FROZEN BOVINE SEMEN	51110 00	30008 37	Comments sought from AH&D on 23.02.2022. DAHD informed the Committee that the case is under examination with them.
10.	SUN PHARMA ADVANCED RESEARCH COMPANY	24.2.20 22	200 Nos C57 BL/6-Tg (MUCI) 79.24 Gend/J Mice	10619 00	31987 279.7 4	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.04.2022.

	LIMITED, BARODA HQRXIMLAPPLY0 0366009AM22		3000 Nos C3H/HeJ Mice 168 Nos NOD. B10Sn - H2 [b] /J, HOM Homozygous for H2[b] Mice			
11.	KHUSHAAL HONEY & DAIRY PRODUCERS ASSOCIATION, LUDHIANA HQRXIMLAPPLY0 0372984AM22	6.2.202 2	50000 nos. Bovine Semen	51110 00	17228 610	Comments sought from AH&D on 03.03.2022. DAHD informed the Committee that the case is under examination with them.
12.	SRINIVAS REDDY MALE, HYDERABAD HQRXIMLAPPLY0 0373757AM22	3.3.202 2	6 nos. RIDING HORSES (Breed- Thoroughbred; Sex: Mare / Gelding /Stallion ; Age: 02 to 20 Years)	10129 90	60000 00	Recommended by DAHD vide OM dated 20.04.2022 for import of 06 Nos of Riding Horses from UK, Germany, Spain, Ireland, Hungary, Italy, Belgium, Netherlands, France and Luxembourg. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.04.2022.
13.	SAGAR TIWARI HQRXIMLAPPLY0 0374171AM22	3.3.202 2	9 Nos RIDING HORSES FOR SPORTS (AGE-02 TO 20 YEARS) (SEX- MARES/GELDINGS/STA LLIONS) (BREED- WARMBLOOD)	01012 990	97,20, 000.0 0	Recommended by DAHD vide OM dated 23.03.2022 for import of 09 Nos of Horses from Germany, Ireland, Belgium, United Kingdom, UAE and Netherlands. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.03.2022.

14.	Sreelatha Muppalla HQRXIMLAPPLY0 0366993AM22	25.2.22	1 No Pet Dog (Name- Tofu, Sex- Female Spayed, Color- White and Brown Mix, DoB- 13.09.2016, Breed- Shih Tzu, Microchip No. 981020033119969)	10290 90	100	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.
15.	VILLOO GREENFIELD FARMS HQRXIMLAPPLY0 0359961AM22	18.02.2 2	3 nos BROODMARE- THOROUGHBRED AGE :2-15 YEARS 1 No STALLION- THOROUGHBRED AGE:2-15 YEARS	01012 100	10,79, 71,87 5.00	Recommended by DAHD vide OM dated 01.04.2022 for import of 4 Nos of Horses from United Kingdom, Ireland, USA, Canada and France. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.04.2022.
16.	POONAWALLA ESTATES STUD AND AGRI FARM PRIVAE LIMITED HQRXIMLAPPLY0 0360594AM22	19.02.2 2	3 Nos BROODMARE- THOROUGHBRED AGE: 2-15 YEARS 1 No STALLION- THOROUGHBRED AGE:2-15 YEARS	01012 100	10,79, 71,87 5.00	Recommended by DAHD vide OM dated 01.04.2022 for import of 4 Nos of Horses from United Kingdom, Ireland, USA, Canada and France. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.04.2022.
17.	Deodas Amberkar HQRXIMLAPPLY0 0378714AM22	7.3.202 2	1 No Pet Dog (Name: Leo; DOB- 04.03.2020; Sex-Male; Breed- Havanaese; Color Black/White; Microchip No. 900215000628113)	10611 00	10000	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.

18.	Sunil Kumar Singh HQRXIMLAPPLY0 0379235AM22	8.3.202 2	1 No Pet Dog (Name: Ray; Sex: male; Breed: Maltese-Mixed; DOB:13.05.2020; Color- White; Microchip no. 99200000188059)	10619 00	50000	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.
19.	SOHAM PARTHA MUKHERJEE, AHMADABAD HQRXIMLAPPLY0 0381510AM22	9.3.202 2	02 Nos Fancy Domestic Donkey - 2 females	10190 90	33746 4	Comments sought from AH&D on 11.03.2022. DAHD vide email dated 14.03.2022 has sought some information / documents from the applicant. Reminder sent on 04.04.2022.
20.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY0 0380857AM22	8.3.202 2	500 nos. of MICE 4 nos. of Live mice, Frozen spermatozoa & Embryos, Strain	10619 00	59344 50	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.04.2022.
21.	CADILA HEALTHCARE LIMITED, AHMEDABAD HQRXIMLAPPLY0 0382641AM22	10.3.20 22	100 Nos Mice (50 Male and 50 Female)	10619 00	63657 82.5	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.03.2022.
22.	Aanchal Jotwani HQRXIMLAPPLY0 0382236AM22	10.3.20 22	4 Nos. Pet Dogs (1. Name: Oreo; DOB- 20.11.2019, Sex-Male, Color-Black, Breed-	10619 00	20000	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to recommend the case subject to

			Chihuahua, Microchip No. 981020041022410 2. Name: Choti; DOB- 21.11.2019, Sex-Female, Color-White/Brown, Breed – Chihuahua, Microchip No.- 981020041033371 3. Name: Coco, DOB- 20.11.2019, Sex-Male, Color-Brown, Breed-Chihuahua, Microchip No. 981020041028167 4. Name: Mika, DOB- 28.12.2016, Sex-Male, Color-White/Brown, Breed-Chihuahua, Microchip No. 956000006504939))			further approval of Competent Authority.
23.	RED BARN FARM, KARNATAKA HQRXIMLAPPLY0 0383260AM22	11.3.2022	30 nos DOMESTIC GUINEA PIGS ; (CAVIA PORCELLUS) - 10 MALE AND 20 FEMALE 20 nos DOMESTIC RABBITS (ORYCTOLAGUS CUNICULUS DOMESTICUS)- 10 MALE 10 FEMALE	1061900	154260	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 23.03.2022.



			30 Nos DOMESTIC CHINCHILLAS (CHINCHILLA SPP) - 15 MALE AND 15 FEMALE			
24.	Alexander D Kennelly HQRXIMLAPPLY0 0383219AM22	11.3.20 22	1 No of Pet Dog (Name: Echo Kennelly, Sex-Male, Breed Husky, Age: 3 years 9 months, Color: White/Black, Microchip No. 985112009082162)	10619 00	1	Recommended by DAHD vide OM dated 23.03.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.
25.	Sathyaprakash Balaji Makam HQRXIMLAPPLY0 0387123AM22	15.3.20 22	1 No of Pet Dog (Name: Daisy; Breed: Toy Poodle; Color-Brown; Sex-Female; DOB- 17.05.2020; Microchip No.- 881072047804959)	10649 10	11500	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.
26.	RED BARN FARM, KARNATAKA HQRXIMLAPPLY0 0383214AM22	11.3.20 22	6 nos FANCY DOMESTIC DONKEY (3 FEMALE AND 3 MALE)	10619 00	10284 00	Comments sought from AH&D on 11.03.2022. DAHD vide email dated 14.03.2022 has sought some information / documents from the firm. Reminder sent to applicant on 07.04.2022.
27.	TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE HQRXIMLAPPLY0 0270347AM22	10.1.22	251 Nos Ferrets Age- 4-6 months Sex- Female/ Male	01019 090	8,25,0 0,000. 00	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.04.2022

28.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH, MUMBAI HQRXIMLAPPLY0 0391479AM22	17.3.20 22	7 nos. Mice	10619 00	27579 6.77	Comments sought from AH&D on 21.03.2022. DAHD vide email dated 31.03.2022 has sought some information from the applicant.
29.	Pawan Panjwani HQRXIMLAPPLY0 0391343AM22	17.3.20 22	1 No of Pet Dog (Name: Izzy, Breed- Maltese Pomeranian Mix, DOB-11.04.2022, Sex- Female/Spayed, Color- Apricot, Microchip No. 982126058398005)	10649 10	19500 0	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.
30.	SHASHANK MATHUR HQRXIMLAPPLY0 0394565AM22	21.3.20 22	1 No. of Pet Dog (Name - Dexter, Breed - Shih Tzu, Age - 2 Years and 8 months, Sex- Male, ColorWhite with brown and Black Spots, Microchip No. 977200009637281)	10619 00	80000	For Ex-post facto Approval
31.	Manuel Cohen- Valerio HQRXIMLAPPLY0 0396231AM22	22.03.2 2	1 No Pet Dog (Name- Stella, Breed - English Pointer, DOB - 25.01.2011, Sex- Female/ Spayed, Color- White/ Black, Microchip No. 977200009921772)	10619 00	0.0	For Ex-post facto Approval



32.	DELTA EXIM SERVICES HQRXIMLAPPLY0 0378801AM22	7.3.2022	4 Nos FRIESIAN HORSE	10129 90	10000 00	Comments sought from AH&D on 23.03.2022. DAHD informed the Committee that the case is under examination with them.
33.	LUPIN LIMITED, MUMBAI HQRXIMLAPPLY0 0397724AM22	23.3.2022	4500 nos. Mice	10690 00	72002 931.1	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.04.2022.
34.	Vani Chandran HQRXIMLAPPLY0 0403593AM22	26.3.2022	1 no of Pet Dog (Name: Tuffy; Breed: Pomeranian Chihuahua mix; DOB-14.04.2020; Color-Cream & Brown; Sex-Male; Microchip No. 900133000408870)	10619 00	0	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.
35.	NIMIT RAJENDRA MEHTA HQRXIMLAPPLY0 0404036AM22	26.3.2022	6 nos. POLO HORSES FOR SPORTS ACTIVITY (Breed- Polo/ Warmblood; Sex: Mare / Gelding /Stallion ; Age: 02 to 20 Years)	10129 10	90000 00	Recommended by DAHD vide OM dated 21.04.2022 for import of 06 Nos of Polo Horses from Argentina, Germany, Ireland, France, Hungary, Spain, UK and Netherlands. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.04.2022.
36.	PADMANABH SINGH, JAIPUR HQRXIMLAPPLY0 0404405AM22	28.3.2022	9 Nos POLO HORSES (Breed- Polo/ Warmblood; Sex: Mare / Gelding /Stallion ; Age: 02 to 20 Years)	10129 10	14050 000	Recommended by DAHD vide OM dated 20.04.2022 for import of 09 Nos of Riding Horses from Argentina, Germany, Ireland, France, Hungary, Spain, UK and Netherlands. The Committee decided to Approve the case subject to

						conditions mentioned in the DAHD OM dated 20.04.2022.
37.	Sunita Singh HQRXIMLAPPLY0 0403956AM22	28.3.20 22	1 no Cat (Name: Brio; (Domestic Short Hair Cat); Breed: Siamese; DOB-20.12.208; Sex: Male; Color: Orange; Microchip No.: 999111000037181)	10641 90	0	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.04.2022.
38.	SUJAN TIGERS POLO FOUNDATION, NEW DELHI HQRXIMLAPPLY0 0404206AM22	28.3.20 22	15 nos. POLO HORSES (Breed- Polo breed/ Warmblood; Sex: Mare / Gelding /Stallion ; Age: 02 to 20 Years)	10129 10	22500 000	Recommended by DAHD vide OM dated 20.04.2022 for import of 15 Nos of Polo Horses from UK, Argentina, Belgium, New Zealand, France, Germany and Netherlands. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.04.2022.
39.	National Brain Research Centre, Gurgaon HQRXIMLAPPLY0 0405926AM22	29.3.20 22	50 nos. 000651 BALB/cJ Mice (20 Male & 30 Female)	10690 00	39181 6.87	Recommended by DAHD vide OM dated 01.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 01.04.2022.
40.	DILIP, BENGALURU HQRXIMLAPPLY0 0406913AM22	29.3.20 22	1 No Pet Dog [name: Cookie; Breed: Shih Tzu; DoB: 10.06.2021; Sex: male; Color: White and Brown; microchip No.: 94411600063881]	10130 20	30000	Recommended by DAHD vide OM dated 20.04.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.
41.	Kirtan Patel & Sohum Gulhane	1.4.202 2	2 nos. Pet Dog [1. Name: Casper; Breed:	10619 00	10000	Recommended by DAHD vide OM dated 20.04.2022. The Committee decided to recommend the case subject to

	HQRXIMLAPPLY0 0000001AM23		Morkie; DoB: 24.10.2018; Sex: Neutered male; Color: Biscuit; microchip No. 985113003517229 2. Name: Laila; breed: Terrier, Yorkshire; DoB: 13.06.2017; Sex: Spayed Female; Color: Brown and Blond; Microchip No.: 933000120135721]			further approval of Competent Authority.
42.	TOMMASO D'AVANZO AND SILVIA GOZZETTI HQRXIMLAPPLY0 0343198AM22	04.02.2 2	1 No Live Dog	10690 00	8000	Comments sought from AH&D on 01.04.2022 DAHD vide email dated 04.04.2022 has sought some information / documents from the applicant.
43.	Gautam Choudhary HQRXIMLAPPLY0 0000013AM23	3.4.202 2	1 No of Dog Golden Retriever Cream	10690 00	14800 0	Comments sought from AH&D on 05.04.2022 DAHD vide email dated 06.04.2022 has sought some information / documents from the applicant.
44.	Friends Equestrian Indigenous Sports Society, Noida HQRXIMLAPPLY0 0000024AM23	4.4.202 2	3 nos. RIDING HORSES FOR SPORTS ACTIVITIES (Breed- Warmblood; Sex: Stallions /Mares / Geldings / ; Age: 02 to 20 Years)	10129 90	36000 00	Recommended by DAHD vide OM dated 20.04.2022 for import of 3 Nos of Riding Horses from Netherlands, Germany, France, Holland, Belgium, Italy, UK, Ireland and Spain. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.04.2022.
45.	Yokananth Sekar HQRXIMLAPPLY0	4.4.202 2	1 No Pet Dog [Name: Remo Sekar;	10649 10	22500	Recommended by DAHD vide OM dated 20.04.2022. The Committee decided to recommend the case subject to

	0000015AM23		Breed: Papillion; DOB: 08.08.2019; Sex: male(Neuterred); Color: Tri Color; microchip No. 985112011741395)			further approval of Competent Authority.
46.	ASHOK CHANDNA, JAIPUR HQRXIMLAPPLY0 0404372AM22	28.3.20 22	2 nos. POLO HORSES FOR SPORTS ACTIVITY (Breed- Polo Breed; Sex: Mare / Gelding / ; Age: 02 to 20 Years)	10129 10	35000 00	Recommended by DAHD vide OM dated 20.04.2022 for import of 02 Nos of Polo Horses from Argentina and UK. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.04.2022.
47.	Vihari Konda HQRXIMLAPPLY0 0000049AM23	6.4.202 2	1 No PetDog [Name: Krypto; Breed: Husky; DOB: 19.06.2018; Sex: Male (neuterred); Color: Black/Brown/ White; Microchip No. 956000005077323]	10649 10	0	Recommended by DAHD vide OM dated 20.04.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.
48.	DEEPAK KUMAR HQRXIMLAPPLY0 0000061AM23	07.4.22	9 Nos RIDING HORSES FOR SPORTS ACTIVITY, (AGE- 02 TO 20 YEARS) (SEX- MARES/GELDING/STA LLIONS)	01012 990	1,20,0 0,000. 00	Recommended by DAHD vide OM dated 20.04.2022 for import of 9 Nos of Riding Horses from UK, Ireland, Belgium, Germany, Spain and Hungary. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.04.2022.
49.	Farhan Palathinkal Afsa HQRXIMLAPPLY0 0000060AM23	06.4.22	2 nos Pet Cats [1. Name: Joy; Breed: Persian Siemese; DOB- 15.07.2015; Sex- Female;	01069 000	1,000. 00	Recommended by DAHD vide OM dated 21.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.04.2022.

			Color: White/Orange; Microchip no. 900085000932354 2. Name: Hope; Breed: Persian Siamese; DOB- 15.07.2015; Sex- Female; Color: Tricolor; Microchip no. 900085000932349]			
50.	Punam Acharya HQRXIMLAPPLY0 0000056AM23	06.4.22	1 No MY PET AFRICAN GREY PARROT 2 YEAR OLD	01013 020	30,00 0.00	Comments sought from AH&D on 08.04.2022 DAHD informed the Committee that the case is under examination with them.
51.	SAMARJEET VIJAY DUBEY HQRXIMLAPPLY0 0000067AM23	07.4.22	1 No Pet Rabbit [Name: Snowball; Sex: Male; DOB: 01.12.2021; Color: White; Breed: Coelho (oryctolagus Cuniculus); Microchip No. 620098500238396)	01061 400	5,000. 00	Recommended by DAHD vide OM dated 20.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.04.2022.
52.	Adhira Sambathkumar HQRXIMLAPPLY0 0000068AM23	09.4.22	1 No Emotional Support Dog (Pet)	01039 100	75,00 0.00	Comments sought from AH&D on 11.04.2022 DAHD informed the Committee that the case is under examination with them.
53.	Alyssa Parham HQRXIMLAPPLY0 0000089AM23	11.4.22	1 No Pet Service Dog [Breed: Siberian Husky; DoB: 11.09.2020; Sex: Male (Neutered); Color: White; Microchip No.:	01061 900	0.0	Recommended by DAHD vide OM dated 20.04.2022. The Committee decided to recommend the case subject to further approval of Competent Authority.

			956000012471589]			
54.	BIO VALLEY INCUBATION COUNCIL HQRXIMLAPPLY0 0000092AM23	11.04.2 2	50 Nos Beagle Dogs Female 50 Nos Beagle Dogs Male	01061 900	1,15,2 0,000. 00	Recommended by DAHD vide OM dated 20.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 20.04.2022.
55.	INSTITUTE FOR STEMCELL SCIENCE ®ENERATIVE MEDICINE HQRXIMLAPPLY0 0000094AM23	11.4.22	02 nos Laboratory mice frozen sperm (frozen sperm of NEMO FL mice) straws	01061 900	1,36,0 00.0	Recommended by DAHD vide OM dated 21.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 21.04.2022.
Part 2	D/o AH&D and MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
56.	MODERN PET CENTRE HQRXIMLAPPLY0 0009187AM22	10.4.21	128 Nos Psittaciformes (including parrots, parakeets, macaws and cockatoos)	10632 00	46343 7.5	Comments received from DAHD vide OM dated 27.07.2021. Comments sought from MoEF (WL) on 07.07.2021. Firm requested to furnish supporting documents to their application vide email dated 07.07.2021.Reply from firm referred to MoEF (WL) vide email dated 15.07.2021. Reminder sent to MoEF (WL) vide email dated 27.07.2021. The Committee decided to seek justification and purpose of import from the firm. DL issued to the firm on 04.02.2022. The Committee decided to send Final Reminder to the applicant.

57.	Anurag Rajnarayan Kulshreshtha, HQRXIMLAPPLY0 0193378AM22	25.09.2 1	1 no. Sun Conure Parrot	10632 00	37200	Recommended by DAHD vide OM dated 05.10.2021.
						Comments sought from MoEF&CC on 28.09.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 03.01.2022 has sought some documents from the firm. The applicant vide email dated 04.01.2022 has submitted the CITES permit and informed that they have applied for NOC of CWLW through the Parivesh portal. The Committee decided to send Final Reminder to the applicant.
58.	Mohamed Rizwan HQRXIMLAPPLY0 0220110AM22	21.10.2 1	6 nos. Pigeon	10639 00	3000	Comments received from DAHD vide OM dated 23.02.2022.
						Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 12.01.2022 has sought some information / documents from the applicant. Reminder sent to the applicant on 08.02.2022. The Committee decided to send Final Reminder to the applicant.
59.	FARHAT JABEEN, KANPUR HQRXIMLAPPLY0 0240513AM22	3.11.20 21	6 nos. Birds:-- Psittaciformes (including parrots, parakeets, macaws and	10632 00	10000 0	Comments sought from DAHD on 03.11.2021 DAHD vide email dated 16.11.2021 has sought some information from the firm. Reminders sent to the firm on 15.12.2021 and 19.01.2022. The applicant replied vide email dated 19.01.2022.

			cockatoos			
						Comments sought from MoEF (WL) on 03.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has requested the firm to submit CITES permit. DL issued to the firm on 25.11.2021. Reminder sent to the firm on 10.12.2021. Reply from the firm referred to MoEF&CC (WL) on 06.04.2022. MoEF&CC (WL) informed the Committee that the applicant needs to submit CITES permit.
60.	Devapoorna Beryl Valantina HQRXIMLAPPLY0 0230935AM22	29.10.2021	8 nos. Zebra Finches	10639 00	50000	Recommended by DAHD vide OM dated 15.11.2021 for import of 08 Nos of Zebra Finches from Bahrain. Comments sought from MoEF (WL) on 02.11.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF (WL) vide letter dated 22.11.2021 has sought some documents from the firm. DL issued to the firm on 25.11.2021. The Committee decided to Close the case due to no reply from the firm.
61.	FORTUNE ASSOCIATES, HYDERABAD	24.12.2021	111 nos. Domestic Geese Anseranser; Scottish Cattle	10599 00; 01022	64806 00	Comments sought from DAHD on 31.12.2021 DAHD vide email dated 13.04.2022 has sought some information / documents from the firm.



	HQRXIMLAPPLY0 0296340AM22		Bostaurus; Exotic Sheep Ovisaries and Belgian blue Bostaurus`	110		Comments sought from MoEF (WL) on 31.12.2021. MoEF&CC (WL) vide letter dated 11.01.2022 has requested the firm to submit NoC from CWLW. Reminder sent to the applicant on 04.03.2022, 22.03.2022 and 06.04.2022. The Committee decided to Close the case due to no reply from the firm.
62.	DELTA EXIM SERVICES, MAHARASHTRA HQRXIMLAPPLY0 0349792AM22	10.2.20 22	5 pairs lue and Gold Macaw (Ara ararauna)	10632 00	25000 0	Comments sought from DAHD on 10.02.2022. DAHD vide email dated 16.02.2022 has sought some information from the firm. The firm replied vide email dated 21.02.2022. DAHD vide email dated 13.04.2022 has sought some information/ documents from the firm. The firm replied on 13.04.2022. Comments sought from MoEF (WL) on 10.02.2022. MoEF&CC (WL) vide letter dated 07.04.2022 has sought some documents from the firm. MoEF&CC (WL) informed the Committee that the case is under examination with them.
63.	SUHANI FARMS HQRXIMLAPPLY0 0349746AM22	10.02.2 2	24 noc. of BONGO (TRAGELAPHUS EURYCERUS) (3 MALE AND 5 FEMALE); COMMON ELAND (TAUROTUS ORYX)(3 MALE AND 5 FEMALE) and GREATER	01061 900	3,18,1 5,000. 00	Comments sought from DAHD on 07.03.2022. DAHD vide email dated 13.04.2022 has sought some information from the applicant. Comments sought from MoEF (WL) on 07.03.2022.



			KUDU (TRAGELAPHUS STREPSICEROS) (3 MALE AND 5 FEMALE)			MoEF&CC (WL) vide letter dated 18.04.2022 has sought clarification from the firm.
64.	VEERMATA JIJABAI BHOSALE UDYAN & ZOO HQRXIMLAPPLY0 0381293AM22	9.3.2022	4 Nos Grant's Zebra	10619 00	30660	DAHD vide OM dated 23.03.2022 informed that they do not recommend the import. The Committee decided to Reject the case on the basis of comments received from DAHD.
65.	MODERN PET CENTRE, KOLKATA HQRXIMLAPPLY0 0391409AM22	17.3.2022	150 nos. ARA ARARAUNA (BLUE AND GOLD MACAW), ARA CHLOROPTERUS (GREEN WINGED MACAW), CACATUA GALERITA (GREATER SULPHUR - CRESTED COKATOO), PIONITES LEUCOGASTER (WHITE BELLIED CAQUE) etc.	10632 00	77033 2.5	DAHD vide OM dated 21.04.2022 informed that they do not recommend the import. The Committee decided to Reject the case on the basis of comments received from DAHD.
66.	FRANCIS AMBROSE FERNANDES ,	22.03.2022	1 nos TURTLE (Name: Denver;	01062 000,	0	Recommended by DAHD vide OM dated 01.04.2022.



	RAIGAD HQRXIMLAPPLY0 0397136AM22		Scientific Name trachemys scripta; Breed- Pond Slider; Sex-Male; DOB- 16.05.2002, Color- Green; Microchip No. – 900215002034225)			Comments sought from MoEF (WL) on 07.04.2022. MoEF&CC (WL) informed the Committee that the case is under examination with them.
67.	BRIGHT AGENCIES HQRXIMLAPPLY0 0000066AM23	06.04.2 022	350 Nos agapornis fischeri	01063 900	35000 0	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
Part 3	MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
68.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM2 1/G-13/IC [092100850044AM2 1]	25.07.2 0	4 Nos. Animal Trophies	97050 010	11000 0	Comments sought from MOEF&CC (WL) on 30.07.2020. MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. So, the Committee decided to reject the request for import of (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. Comments are awaited from MoEF&CC (WL) for 01 variety.

						MOEF&CC (WL) informed the Committee that the case is under examination with them.
69.	Mohammed Bin Ibrahim Masqati, Hyderabad 01/53/8/54350/AM2 1/M-70/IC [092100850058AM2 1]	20.10.20	1 no Black Wildebeest Shoulder mount 1 no Cape Springbuck Shoulder Mount 1 no Gemsbuck Shoulder mount 1 no Kudu Shoulder mount 1 no. Nyala Shoulder Mount 1 no Red Hartebeest Shoulder Mount 1 no Waterbuck Shoulder Mount 1 no Giraffe Shoulder Neck Mount 1 no Giraffe Backskin 1 no Giraffe leg Skin with bones x 4 on Wooden Top	97050 010	35000 0	Recommended by MoEF&CC (WL) vide letter dated 20.12.2021 for import of 7 Nos Taxidermy Animal Trophy Mounts. The Committee decided to Approve the case for import of 7 Nos of Taxidermy Animal Trophy Mounts subject to conditions mentioned in the MoEF&CC (WL) letter dated 20.12.2021. Further, the Committee decided to Reject the request for import of Giraffe Shoulder Neck Mount, Giraffe Backskin and Giraffe leg Skin with bones, since applicant has not submitted the required CITES permit.
70.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY0	25.6.21	12 Nos Mammals:-- Other	10619 00	38813 8	Comments sought from MOEF (WL) on 30.06.2021. MoEF (WL) vide letter dated 05.07.2021 has requested the firm to share the scientific name of the species proposed for import and submit the CWLW NOC obtained online through PARIVESH Portal. Reminder sent to firm vide email dated

	0124622AM22					28.07.2021. The reply from the firm referred to MoEF (WL) vide email dated 29.07.2021. MoEF (WL) informed the applicant needs to submit NOC from CWLW. DL issued to the firm on 29.09.2021. Reminder sent to the applicant on 29.10.2021. Reply from the firm referred to MoEF&CC (WL) on 10.03.2022.
71.	THE MERCHANTS HQRXIMLAPPLY0 0010098AM22	09.4.21	2 nos. of Whitetail Taxidermy; 2 nos. of Red Stag Taxidermy	97050 010	74150 0	Comments sought from MOEF (WL) on 04.07.2021. MoEF (WL) vide letter dated 19.07.2021 has sought comments from Wildlife Institute of India, Dehradun. MoEF (WL) vide letter dated 19.07.2021 has sought some documents from the firm. Reminder sent to the firm on 14.10.2021. The Committee decided to Close the case due to no reply from the firm.
72.	HIMACHAL HERBS HQRXIMLAPPLY0 0126033AM22	28.6.21	150 MT Roots and Rhizomes:---- Kuth root	12119 046	17892 000	Comments received from D/o A,C&FW vide OM dated 31.08.2021. The Committee decided to seek comments from MoEF and Aayush. Comments sought from MoEF&CC and M/o Aayush on 22.09.2021. M/o Aayush vide email dated 12.04.2022 informed that the matter does not come under their purview. MoEF (WL) vide letter dated 13.10.2021 has sought Copy of



						CITES Permit, NOC for import from the concerned State CWW and Copy of the license granted by the CWW or any other officer authorized by the State Govt. to commence or carry-on business or occupation as a dealer in Kuth. DL issued to the firm on 14.10.2021. Reminders sent to the firm on 29.10.2021 and 13.11.2021. The Committee decided to Close the case due to no reply from the firm.
73.	A & S CREATIONS HQRXIMLAPPLY0 0178612AM22	07.09.2 1	3 nos. of Other (Orni Track - 10 transmitter)	85269 190	3,57,4 65.75	Comments sought from MOEF (WL) on 26.10.2021. MOEF&CC (WL) informed the Committee that the case is under examination with them.
74.	J.MUTHURAJAN, TIRUNELVELI DISTRICT TAMILNADU HQRXIMLAPPLY0 0236900AM22	30.10.2 1	1 no. Stuffed Animal trophy	97050 010	43206	Comments sought from MOEF (WL) on 05.11.2021. MoEF (WL) vide letter dated 20.12.2021 has sought some information / documents from the firm. Reminder sent to the applicant on 06.04.2022. The Committee decided to send a Final Reminder to the applicant.
75.	J.CHENTHILRAJA N HQRXIMLAPPLY0 0244634AM22	08.11.2 1	1 Nos Stuffed Animal trophy, to be kept in my private residence, it is a non-cites item,	97050 010	59,12 4.00	Comments sought from MOEF (WL) on 12.11.2021. MoEF&CC (WL) vide letter dated 20.12.2021 has sought some documents from the firm. Reminder sent to the applicant on 06.04.2022. The Committee decided to send a Final Reminder to the

						applicant.
76.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY0 0297263AM22	24.12.2 021	2 nos. GPS Vertex with standard accessories	85269 190	38526 6.1	Comments sought from MOEF (WL) on 28.12.2021. MoEF&CC (WL) informed the Committee that they have sought comments from concerned state dept.
77.	MOHAMMAD AFZAL NAJAR, SRINAGAR HQRXIMLAPPLY0 0364015AM22	22.2.20 22	2 nos Short range remote injection tranquilizing gun / pistols 3 Nos Handheld long range net launcher / net gun 1 No Handheld small range net launcher / net gun 180 Nos 0.308 Blank Loads for long range net launcher / net gun 200 nos 12g CO2 Bottles for handheld small range net launcher / net gun	93040 000/9 30390 00	60609 1.35	Comments received from MoEF&CC (WL) vide letter dated 22.04.2022 for 2 nos Short range remote injection tranquilizing gun / pistols, 3 Nos of Handheld long range net launcher / net gun and 1 no of Handheld small range net launcher / net gun. MoEF&CC (WL) vide letter dated 22.04.2022 has requested the applicant to submit Chief Wild Life Warden, J&K for 180 Nos 0.308 Blank Loads for long range net launcher / net gun (1 Box= 20 No.) (9 Boxes=180 No.) Wildlife Use and 200 nos 12g CO2 Bottles for handheld small range net launcher / net gun & tranquilizing pistols.
78.	A & S	20.10.2	2 nos.	85269	43782	Recommended by MoEF&CC (WL) vide letter dated



	CREATIONS, N.DELHI HQRXIMLAPPLY0 0202368AM22	021	GPS Vertex Collars with standard accessories	190	7.5	20.04.2022 for supply to DFO, Biodiversity Conservation, Sikkim. The Committee decided to Approve the case for supply to DFO, Biodiversity Conservation, Sikkim, subject to conditions mentioned in the MoEF&CC (WL) letter dated 20.04.2022.
79.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY0 0203388AM22	21.10.2 021	5 nos. Night Vision Binoculars 3X42 Tracker	90051 000	16739 2.56	Comments sought from MOEF (WL) on 25.02.2022. MOEF&CC (WL) informed the Committee that the case is under examination with them.
80.	HI TECH ADVANCE PRODUCTS, INDORE HQRXIMLAPPLY0 0370962AM22	28.2.20 22	46 nos. JMDB1311 Co2 dart projector Double Barrel with DANiNJECT scope, MSP11B25 Co2 dart projector Take Down model with DANiNJECT scope, BJ13mm 13 mm bore barrel etc.	93040 000	50669 1.3	Recommended by MoEF&CC (WL) vide letter dated 11.04.2022 for supply to Addl. Wildlife Warden, Jammu Zoo, J&K and DCF, Forest Division, Baria, Gujarat. The Committee decided to Approve the case for supply to Addl. Wildlife Warden, Jammu Zoo, J&K and DCF, Forest Division, Baria, Gujarat, subject to conditions mentioned in the MoEF&CC (WL) letter dated 11.04.2022.
81.	AMARENDER REDDY GAVVA HQRXIMLAPPLY0 0375840AM22	04.03.2 2	4 Nos FULLY FINISHED AND PROCESSED HUNTING TROPHIES	97050 010	1,12,1 73.75	Comments sought from MOEF (WL) on 07.03.2022.
82.	BIOHAB INC, INDORE	30.3.20 22	3 Sets Veterinary Equipment/Tranquilizer	93040 000	52893 7.42	Recommended by MoEF&CC (WL) vide letter dated 11.04.2022 for supply to Wildlife Warden, Jammu, J&K.

	HQRXIMLAPPLY0 0408758AM22		Equipment & Accessories, X- Caliber, No.3,			The Committee decided to Approve the case for supply to Wildlife Warden, Jammu, J&K , subject to conditions mentioned in the MoEF&CC (WL) letter dated 11.04.2022.
Part 4	D/o Fisheries					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
83.	BERYL AQUA PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY0 0231002AM22	29.10.2021	3079000 nos. ORNAMENTAL FISH	3011100	1,88,59,141.00	Comments sought from D/o Fisheries on 02.11.2021. D/o Fisheries vide letter dated 23.11.2021 have informed that the firm needs to submit application in prescribed format. Reminder sent to the firm on 14.01.2022. The reply from the firm referred to D/o Fisheries on 07.02.2022. D/o Fisheries vide email dated 14.02.2022 informed that the applicant may be asked to submit details in prescribed format to D/o Fisheries through DGFT for further consideration. DL issued to the firm on 17.02.2022. Reminder sent to the firm on 04.03.2022. Reply from the firm referred to D/o Fisheries on 29.03.2022. D/o Fisheries vide email dated 19.04.2022 has informed that the applicant needs to submit application in prescribed format.
84.	Sams Discus India, Raigad HQRXIMLAPPLY0	11.3.2022	952000 nos. Ornamental Fishes	3011000	8611640	Comments sought from D/o Fisheries on 14.03.2022. D/o Fisheries vide email dated 19.04.2022 has informed that the applicant needs to submit application in

	0385098AM22					prescribed format.
85.	EVA DISCUS INDIA, KOLKATA HQRXIMLAPPLY0 0397281AM22	22.03.2 022	940500 PCS Ornamental Fish	03011 100,	16990 500	Comments sought from D/o Fisheries on 23.03.2022. D/o Fisheries vide email dated 19.04.2022 has informed that the applicant needs to submit application in prescribed format.
86.	PRASANJIT ROY, KOLKATA, W B HQRXIMLAPPLY0 0407949AM22	27.3.20 22	100000 nos. LIVE PANGASIUS FISH FRY FINGERLINGS	30199 00	48062 .5	Recommended by D/o Fisheries vide email dated 19.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries email dated 19.04.2022.
Part 5	Ministry of Steel (MoS)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
87.	NAGPUR PYROLUSITE P LTD HQRXIMLAPPLY0 0149969AM22	29.7.21	265 MT Titanium Alloy Scrap	81083 000	59943 000	Comments sought from M/o Steel on 04.08.2021. M/o Steel vide email dated 11.08.2021 has sought some information / documents from the firm. Reminders sent to the firm on 12.11.2021 and 14.12.2021. Comments sought from MoEF (HSMD) on 04.08.2021. MoEF (HSMD) vide email dated 05.08.2021 has sought some information from the firm. Reminders sent to the firm on 12.11.2021 and 14.12.2021. Final Reminder sent to the firm on 10.03.2022. The Committee decided to Close the case due to no reply



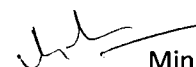
						received from the firm.
88.	BAJRANGBALI RE-ROLLERS PRIVATE LIMITED, ODISHA HQRXIMLAPPLY0 0160869AM22	12.8.21	200 MT Waste and scrap	81102 000	66660 00	Comments sought from M/o Steel on 17.08.2021.Reminder sent to M/o Steel on 09.11.2021. M/o Steel vide email dated 14.12.2021 has sought some information from the firm.
89.	AXORA RESOURCES LIMITED, KOLKATA HQRXIMLAPPLY0 0281039AM22	9.12.20 21	500 MT TIN RESIDUE / SCRAP/ WASTE	80020 090	46592 4155	Comments sought from M/o Steel on 10.12.2021.
						Comments sought from MoEF (HSMD) on 10.12.2021.
90.	BANSAL BROTHERS, CHHATTISGARH HQRXIMLAPPLY0 0000012AM23	3.4.202 2	5000 MT TITANIUM SCRAP	81083 000	18500 00000	Comments sought from M/o Steel on 04.04.2022.
Part 6	MeitY					
Sl.	Name of the	Date of	Item for import	ITC	CIF	Status

No.	applicant (M/s.) &HQ File No.	receipt		(HS Code)	value	
91.	IDEMIA SYSCOM INDIA PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY0 0400994AM2	25.3.20 22	830.67 gms. 5.53 gms. of Gold Wire (Au Wire) - 0.8 MIL (GLF), 2.0-7.0% 5.6- 10.5G 1000M/AL-4 (WNI), P/N AX-1357067 and 825.14 gms. of Silver Wire (Ag Wire)- 20 MICRON (SEA), 1.0- 8.0% 5.1-10.0G 1000M/AL-4(WNI), P/N AX-1564734	71081 300, 71069 290	15657 92	The Committee decided to examine the case on file.
92.	HALIMA TRADERS, GUJARAT HQRXIMLAPPLY0 0000014AM23	4.4.202 2	10000 Pcs. Glass broken mobile LCD screen (Parts for mobile Phone)	85177 990	10170 10	The Committee decided to examine the case on file.
93.	FIJIFI HEALTHCARE, LUCKNOW HQRXIMLAPPLY0 0000009AM23	1.4.202 2	6 nos. old/used LCD Panel	90138 010	20537	The Committee decided to examine the case on file.
Part 7	Ministry of Mines					
S. No.	Name of the applicant (M/s.)	Date of receipt	Item for import	ITC (HS	CIF value	Status



	&HQ File No.			Code)		
94.	INDIAN INSTITUTE OF PETROLEUM & ENERGY, VISAKHAPATNA M HQRXIMLAPPLY0 0357785AM22	16.2.20 22	6 nos. Berea Sandstone Cores 1 1/2" dia x 4" lg, 150 mD - 300 mD (to gas / air)	25161 100	20638	Comments sought from DPIIT on 17.02.2022. DPIIT vide OM dated 07.03.2022 has informed that they are not concerned with the matter. Comments sought from M/o Mines on 17.02.2022. M/o Mines vide OM dated 06.04.2022 has sought some clarification from the firm.
95.	SHREM AIRPORT HOTELS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY0 0378432AM22	5.3.202 2	2000 MT LIME STONE BLOCK	25169 090	61486 425	Comments sought from M/o Mines on 08.03.2022 Comments sought from DPIIT on 08.03.2022. DPIIT vide OM dated 16.03.2022 informed that they are not concerned with the matter.
Part 8	DHI					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
96.	MARINE EQUIPMENTS CENTRE, COCHIN HQRXIMLAPPLY0 0375551AM22	4.3.22	2 Nos I BAND TRANSPONDER - PART NO.9570-110-91010	85269 190	42278 000	Comments sought from DHI on 08.03.2022.

97.	LARSEN AND TOUBRO LIMITED, MUMBAI HQRXIMLAPPLY0 0399727AM22	24.3.20 22	3 Nos Used Terex Mast sec. type TS21-C1 (5.90m) repainted white colour for Terex-Comedil crane typ CTT181B	84314 920	28683 70	Comments received from DHI on 12.04.2022. The Committee decided to re-submit the case to DHI for comments/ inputs.
98.	HDS STEEL TRADERS PRIVATE LIMITED HQRXIMLAPPLY0 0000010AM23	02.4.22	4000 MT IRON AND STEEL SHAFT AND CRANK SHAFT (OBTAINED FROM SHIP)	73269 080	24,60, 80,00 0.00	Recommended by DHI vide OM dated 13.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the DHI OM dated 13.04.2022.
99.	WENDT INDIA LIMITED, BENGALURU HQRXIMLAPPLY0 0364506AM22	23.2.20 22	90 kgs. 3017812 AG-POWDER AGP C2250-6	71061 000	77104 20	Comments sought from DPIIT on 23.02.2022. DPIIT vide OM dated 25.03.2022 informed that DHI may be consulted in the matter. Application referred to DHI on 11.04.2022.
Part 9	MHA (PM Division)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
100.	KAPRI CORP HQRXIMLAPPLY0 0114116AM22	14.06.2 1	100 Nos Cartridges (Model: ABL 2000) (Part No. 3476- 2001) 1 Nos	93069 000	16,93, 511.7 9	Comments sought from MHA on 17.06.2021. MHA vide letter dated 24.06.2021 has sought supply order placed by Punjab Police. MHA vide letter dated 30.09.2021 informed that Home



			Arm Disruptor Including Standard Accessories (Model: ABL 2000) (Part No. 3340-1150)			Department, Govt. Of Punjab has furnished supply order on 23.08.2021. Further, the firm's IEC has been referred to MHA on 04.10.2021. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reminder sent to the firm on 24.03.2022.
101.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY00099278AM22	25.05.21	6 Nos CORNERSHOT SYSTEM FOR 9mm GLOCK 19 PISTOL WITH ACCESSORIES	93059100	16,93,536	Comments received from MHA vide letter dated 28.03.2022. The Committee decided to examine the case on file.
102.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY00153309AM22	03.08.21	5 Nos Other sporting, hunting or target-shooting shotguns, including combination shotgun-rifles	93032000	350000	The Committee decided to Reject the case on the basis of comments received from MHA vide letter dated 22.03.2022.
103.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY00125933AM22	03.08.21	15000 nos. 5.56X45MM BLANK AMMUNITION	93063000	425000	Comments sought from MHA on 10.08.2021. MHA vide letter dated 12.08.2021 has sought some documents from the firm. DL issued to the firm on 18.08.2021. Reminder sent on 30.09.2021. MHA vide OM dated 07.09.2021 had sought some clarification from the firm. Reply from firm referred to MHA

						on 30.09.2021. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 10.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
104.	DINEX INDIA PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY0 0168651AM22	23.08.21	300000 Nos NEUTRO++EVO INE ROSSO 127012N	93063000	1050000	Recommended by MHA vide OM dated 22.03.2022 for supply to Meghalaya Police. The Committee decided to Approve the case for supply to Meghalaya Police, subject to conditions mentioned in the MHA OM dated 22.03.2022.
105.	PLR SYSTEMS PRIVATE LIMITED, Ahmedabad HQRXIMLAPPLY0 0194660AM22	27.09.21	1450 nos. BARREL ASSY, BLADE FRONT SIGHT S. ASSY, BAR, FRONT SIGHT etc.	93059100	1782252.2	Comments received from MHA vide letter dated 28.03.2022. The Committee decided to examine the case on file.
106.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY0 0185940AM22	17.09.21	775 nos. Revolvers and Pistols, other than those of heading 9303 or 9304 (Slide G19 (VAR1) assembled, Spacer sleeve, Spring cups, Spring-loaded bearing, Slide cover plate etc.)	93020000	4687402.72	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 10.03.2022.

						MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
107.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY0 0182269AM22	12.09.21	154 nos. Spare Part of Glock 19 Gen 3 Pistol –BARREL G 19(VAR1), RECOIL SPRING ASSEMBLED 1, FIRING PIN, SPACE SLEEVE etc.	93020000	257035.85	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
108.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY0 0182266AM22	12.09.21	40 Nos 1 Nos Slide Assembledn1 NosFrame Assembledn3 Nos Magazines AssemblednAbove parts encompassed in 1x Upper Assembly, 1x Lower Assembly, 3x Magazine for GLOCK 19X Pistol set Caliber 9x19mm (Semi Knocked Down Parts)	93020000	1734560	Comments sought from MHA on 13.10.2021. MHA vide letter dated 14.12.2021 had sought some documents from the firm. DL issued to the firm on 22.12.2021. Reply from the firm referred to MHA on 07.01.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
109.	DINEX (INDIA) PRIVATE LIMITED,	03.11.21	11 sets PARTS OF CAR MOUNT	KOR EA, REPU	50,00,000.0	Comments sought from MHA on 05.11.2021. MHA vide letter dated 25.02.2022 has sought additional

	DEHRADUN HQRXIMLAPPLY0 0240695AM22		15 ROUNDS REMOTE CONTROLLED LAUNCHER	BLIC OF	0	information from the firm. Reply from the firm referred to MHA on 10.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
110.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI, TAMILNADU. HQRXIMLAPPLY0 0199989AM22	01.10.2 1	50 nos. Revolver s and Pistols, other than those of heading 9303 or 9304 (Semi Knocked down kits of Glock19X (9x19mm) Pistol set 1xUpper Assembly, 1xLower Assembly, 3 x Mags)	93020 00 0	21682 00	Comments sought from MHA on 05.11.2021. Application referred to MHA again on 14.12.2021. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
111.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY0 0199982AM22	01.10.2 1	50 nos. CZ Scorpion EVO3 A1? 9x19mm ? SKD Parts comprising of One Lower Assembly, 1 Upper Assembly, 3 Mags	93059 100	23436 00	Comments sought from MHA on 30.11.2021. Application referred to MHA again on 14.12.2021. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
112.	PLR SYSTEMS PRIVATE LIMITED	26.11.2 1	372 Nos Parts and accessories of revolvers or pistols and of	93051 000 93059	10693 99.97	Comments sought from MHA on 03.12.2021. Application referred to MHA again on 14.12.2021. MHA vide letter dated 28.01.2022 has sought some



	HQRXIMLAPPLY0 0265972AM22		military weapons of heading 93.01	100		clarification from the firm. Reply from the firm referred to MHA on 09.02.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 10.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
113.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY0 0271963AM22	01.12.2 1	570 nos. Semi Knocked down kits of Glock 9x19mm Gen4 Pistol Set 1x Upper Assmebly,1x Lower Assembly,3xMags	93059 900	2,20,4 5,605	Comments sought from MHA on 07.01.2022. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 10.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
114.	AIMTREX TECHNOLOGIES PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY0 0202038AM22	4.10.21	15012 nos. AK47 TRAINING WEAPON SEMI-AUTO, 7.62 X 39MM COLOURED MARKING AMMUNITION, 9mm Man-Marker Rounds etc	95089 000	17977 74.3	Comments sought from MHA on 20.12.2021 MHA vide letter dated 03.02.2022 has sought some information / documents from the firm. MHA vide letter dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 30.03.2022. MHA vide letter dated 12.04.2022 has sought some additional clarifications from the firm.
115.	AIMTREX TECHNOLOGIES PRIVATE	30.09.2 1	30050 Nos REPLICA TRAINING	95089 000	47,36, 056.5 5	Comments sought from MHA on 07.01.2022. MHA vide letter dated 07.02.2022 has sought some information / documents from the firm. MHA vide letter

	LIMITED HQRXIMLAPPLY0 0199637AM22		WEAPONS TOYS			dated 25.02.2022 has sought additional information from the firm. Reply from the firm referred to MHA on 29.03.2022. MHA vide letter dated 12.04.2022 has sought some additional clarifications from the firm.
116.	VINVELI AUTOMATED SYSTEMS PRIVATE LIMITED, TAMIL NADU HQRXIMLAPPLY0 0364003AM22	22.2.20 22	1 Set CZ Pistol Set 9x19mm	93051 000	18999	Comments sought from MHA on 23.02.2022. MHA vide letter dated 08.03.2022 has sought some information from the firm. Reply from the firm referred to MHA on 29.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
117.	RASPIAN ENTERPRISES PRIVATE LIMITED, RAJKOT HQRXIMLAPPLY0 0300514AM22	28.12.2 1	2 nos. of Stun Gun Scorpio, 2 nos. of Metal Detector with built in shocker Cerebrus and 2 nos. of Electric Shock shield Skala	93040 000	4024	Comments sought from MHA on 28.02.2022. MHA vide letter dated 09.03.2022 has sought some information from the firm. The reply from firm referred to DPIIT on 26.04.2022.
118.	Kapri Corp, MAHARASHTRA HQRXIMLAPPLY0 0308852AM22	3.1.202 2	2 nos. of Arm Disruptor Including Standard Accessories and 50 nos. of Cartridges For ABL 2000	93069 000	24099 73.37	Comments sought from MHA on 28.02.2022. MHA vide letter dated 19.04.2022 has sought some information / documents from the firm.
119.	Kapri Corp, MAHARASHTRA	3.1.202 2	1 nos. of Arm Disruptor Including Standard Accessories and 24 nos. of Cartridges For	93069 000	13155 75	Comments sought from MHA on 28.02.2022. Reminder sent on 08.04.2022. MHA vide letter dated 19.04.2022 has sought some

	HQRXIMLAPPLY0 0308940AM22		ABL 2000			information / documents from the firm.
120.	STAR AEROSPACE INDUSTRIES, UTTARAKHAND HQRXIMLAPPLY0 0330437AM22	24.1.20 22	12 nos. 75 ROUND DRUM MAGAZINE, CALIBER 7.62X39	93059 900	10800 0	Comments sought from MHA on 28.02.2022. MHA vide letter dated 08.03.2022 has sought some information from the firm. Reply from the firm referred to MHA on 14.03.2022. MHA vide OM dated 30.03.2022 has sought some documents from the firm. Reminder sent to the firm on 06.04.2022. Reply from the firm referred to MHA on 12.04.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
121.	COUNTER MEASURES TECHNOLOGIES PRIVATE LIMITED, TAMIL NADU HQRXIMLAPPLY0 0300505AM22	29.12.2 021	80 nos. Semi Knocked down kits of Glock 9x19mm Gen4 Pistol Set 1x Upper Assmebly,1x Lower Assembly,3xMags	93059 900	31785 80	Comments sought from MHA on 28.02.2022. MHA vide letter dated 08.03.2022 has sought some information from the firm. Reply from the firm referred to MHA on 11.03.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
122.	SRG TECHNO (P) LTD. 052100850251AM2 1	08.06.2 0	3 nos SUPPRESSOR, 5.56 MM, STAINLESS, DIRECT THREAD 1/2X28 (WEAPON SILENCER SIG)	93059 110	24016 3.30	Comments sought from MHA on 03.03.2022. MHA vide letter dated 11.03.2022 has sought some information / documents from the firm. Reminder sent to the firm on 26.03.2022.

123.	CRYSTAL WORKS, NEW DELHI HQRXIMLAPPLY00345246AM22	6.2.2022	300 nos. 21 FT STANDARD CARTRIDGE, X26/X26P NS and DPM, STANDARD BATTERY PACK, X26	93059900	909113.63	Comments sought from MHA on 22.03.2022. MHA vide letter dated 28.03.2022 has sought some information / documents from the firm. Reply from the firm referred to MHA on 18.04.2022.
124.	DINEX (INDIA) PRIVATE LIMITED, DEHRADUN HQRXIMLAPPLY00409862AM22	31.3.2022	21 sets AK 15 ASSAULT RIFLE 7.62X39MM WITH SPARES	93039000	3000000	Comments sought from MHA on 06.04.2022. MHA vide letter dated 19.04.2022 informed that the case is under examination with them.
125.	KAV ENGINEERING AND MARKETING PRIVATE LIMITED HQRXIMLAPPLY00379877AM22	22.2.22	1 Unit Ballistic Data Acquisition System along with accessories	93059900	1,30,35,000.00	Comments sought from MHA on 07.04.2022. MHA vide OM dated 22.04.2022 has sought some documents from the firm.
Part 10	MHA (Coastal Security Division)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
126.	Culminating Technologies, Allahabad 01/53/8/E/AM20/C-	28.11.19	1 No. Night Vision Device	90051000	140000	DRDO vide e-mail dated 29.01.2020 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.2020.



27/IC [052100850445AM20]					DDP vide email dated 23.09.2020 informed that the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments may be sought from the concerned Service, directly. Accordingly, comments sought from MHA (PM Divn.) on 11.12.2020. MHA vide OM No. IV-20011/08/2018-Prov-I/1087 dated 22.12.2020 informed that import is being done for use of Indian Coast Guard. However, PM Division deals with proposals in respect of CAPFs/SPOs for grant of import permission for import of restricted items. Hence, the proposal is returned and matter may be taken up with the Ministry concerned. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 20.01.2021. Reminders sent on 04.08.2021, 30.09.2021, 27.10.2021, 15.12.2021.
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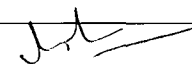
127.	JAGDAME STORE, KOLKATA HQRXIMLAPPLY0 0153944AM22	04.08.2 1	1 No NIGHT VISION BINOCULAR	90051 000	86710	Comments sought from MHA on 10.08.2021. MHA vide OM dated 26.08.2021 has informed that the item is being imported for use of Indian Coast Guard, Whereas, MHA (PM division) deals with the proposals in respect of CAPFs/SPOs/Uts. The Committee decided to refer the case to Coast Guard division in MHA for comments. Hence, case forwarded to MHA (Coastal Security) on 02.09.2021. Reminders sent on 30.09.2021 and 15.12.2021.
Part 11	Air (HQ)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
128.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/W-9/IC [052100850417AM20]	05.11.19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040 000	13158 5.20	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly as the item proposed to be imported is not covered in the list of restricted items for which powers have been delegated by DGFT to Department of Defence Production to issue Import License(s). Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021 and 22.09.2021.



Part 12	M/o P&NG					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
129.	PARASNATH ORGANICS PRIVATE LIMITED 052100850804AM20	13.3.22	15000 MT PETROLEUM HYDROCARBON SOLVENT 125/240	27101 920	70,20,00,000.00	The Committee decided to recommend the case on the basis of comments received from M/o P&NG subject to further approval of Competent Authority.
130.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY00254274AM22	15.11.21	2000Ltrs ULG E10 EURO6 CERT F200L	27101 290	596845	The Committee decided to recommend the case on the basis of comments received from M/o P&NG subject to further approval of Competent Authority.
131.	YOUNG BUHMWOO INDIA COMPANY PRIVATE LIMITED, KANCHIPURAM HQRXIMLAPPLY00257148AM22	17.11.2021	3240 MT MICSOL 1820 / SOLVENT 178/194, ISOPAR H / SOLVENT 178/189 and ISOPAR H / SOLVENT 178/189	27101 290	409500000	For Ex-post Facto Approval.
132.	HONDA MOTORCYCLE	14.9.21	306 Kga	27101	2,53,6	Comments sought from M/o P&NG on 06.12.2021.

	AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY0 0183989AM22		Gasoline, EURO-6Cert Fuel E10	241	80.43	Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee that case is under examination with them.
133.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY0 0184132AM22	14.09.2 1	1530 Kga GASOLINE ,EURO- 6CERT FUEL E10	27101 241	7,11,7 07.04	Comments sought from M/o P&NG on 06.12.2021. Application referred to M/o P&NG again on 14.12.2021. M/o P&NG informed the Committee that case is under examination with them.
134.	AVL TECHNICAL CENTRE PRIVATE LIMITED HQRXIMLAPPLY0 0298011AM22	25.12.2 1	2500 Kgs Diesel Test Fuel 2-D (HC) CFR 86.113-07(B)(2) 2000 Kgs Gasoline, Indian Reference Fuel E20	27102 020 27101 241	66,97, 644.0 0	Comments sought from M/o P&NG on 14.01.2022. M/o P&NG informed the Committee that case is under examination with them.
135.	HARDCASTLE PETROFER PRIVATE LIMITED HQRXIMLAPPLY0 0309861AM22	06.01.2 2	216 MT ISOPAR H FLUID 300 MT ISOPAR L FLUID	27101 290	6,31,8 5,850. 00	The Committee decided to recommend the case on the basis of comments received from M/o P&NG subject to further approval of Competent Authority.
136.	HONDA CARS INDIA LIMITED, GREATER NOIDA HQRXIMLAPPLY0	25.1.20 22	1826 kgs. 1530 Kgs GASOLINE EU-6 SPLASHBLEND TO E-20 and 296 Kgs GASOLINE	27101 241	17456 91.06	Comments sought from M/o P&NG on 09.02.2022. M/o P&NG informed the Committee that comments are awaited from IOCL.

	0331221AM22		JAPANESE FUEL RON91			
137.	CASTROL INDIA LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0360876AM22	19.2.20 22	21065.04 kgs. CASTROL TECHNICLEAN AS 58 1 X 203 LT.	27101 239	38306 69.83	Comments sought from M/o P&NG on 21.02.2022. M/o P&NG informed the Committee that case is under examination with them.
138.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0361840AM22	21.2.20 22	2000 MT FARASOL D 80	27101 920	16731 0000	The Committee decided to recommend the case on the basis of comments received from M/o P&NG subject to further approval of Competent Authority.
139.	F S CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY0 0342612AM22	02.02.2 2	18000.0 Kgs hydrocarbon SOLVENT / OIL MIXTURE	27101 920	87,07, 50,00 0.00	Comments sought from M/o P&NG on 28.02.2022. M/o P&NG vide email dated 24.03.2022 has sought some information from the firm. Reminder sent to the firm on 09.04.2022. M/o P&NG informed the Committee that case is under examination with them.
140.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED	05.03.2 2	200 MT SPIRDANE D 25 1200 MT SPIRDANE D 60	27101 290	13,81, 06,80 0.00	The Committee decided to recommend the case on the basis of comments received from M/o P&NG subject to further approval of Competent Authority.



	HQRXIMLAPPLY0 0376965AM22					
141.	SUZUKI MOTOR GUJARAT PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY0 0378811AM22	7.3.2022	4276 kgs. CEC Legislative Fuel RF-02-03, Oxygen Content <0.1 % m/m (EURO IV Gasoline) and CEC Legislative Fuel RF-02-08 E5 (EURO V Gasoline)	27101 241	38516 87.28	The Committee decided to recommend the case on the basis of comments received from M/o P&NG subject to further approval of Competent Authority.
142.	JCB INDIA LIMITED, NEW DELHI HQRXIMLAPPLY0 0383863AM22	11.3.2022	156891 kgs. Diesel Fuel EN 590, ArcticTab. 2b, Cl. 4	27101 943	79406 589.65	Comments sought from M/o P&NG on 22.03.2022. M/o P&NG vide email dated 01.04.2022 has sought some information from the firm. Reminder sent to the firm on 19.04.2022. Reply from the firm referred to M/o P&NG on 26.04.2022
143.	MAHINDRA AND MAHINDRA LIMITED, MUMBAI HQRXIMLAPPLY0 0394907AM22	9.3.2022	76380 kgs. CEC Legislative Fuel RF-03-A-84 (EURO II Diesel), CEC Legislative Fuel RF-06-99 (EURO III Diesel), CEC Legislative Fuel RF-06-03 (EURO IV Diesel), CEC Legislative Fuel RF-06-08 B5 (EURO V Diesel) etc.	27101 944, 27102 010	36954 476.45	Comments sought from M/o P&NG on 22.03.2022. M/o P&NG informed the Committee that comments are awaited from IOCL/PPAC.
144.	FMC INDIA PRIVATE LIMITED,	7.3.2022	100 MT AGNIQUE ME 18	38260 000	27544 017.15	Comments sought from M/o P&NG on 23.03.2022. M/o P&NG informed the Committee that case is under

	MUMBAI HQRXIMLAPPLY0 0378370AM22		(Methyl Soyate)			examination with them.
145.	TOTAL ENERGIES MARKETING INDIA PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0401259AM22	25.3.20 22	1400 MT SPIRDANE D 60 S, SPIRDANE D 40 S and SPIRDANE K 2	27101 290	13995 8000	Comments sought from M/o P&NG on 01.04.2022.
146.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY0 0406355AM22	25.3.22	19806.05 Kgs DIESEL, EURO-VI; GASOLINE, EURO-IV ; GASOLINE, EURO-V etc.	27101 290	15181 33.95	Comments sought from M/o P&NG on 08.04.2022.
Part 13	DoT					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
147.	WESTERN COMMUNICATIO N, KARNATAKA HQRXIMLAPPLY0 0351872AM22	11.2.20 22	60 sets MARINE GPS SH-788A BOAT NAVIGATION	85269 190	17771 60	Comments sought from DoT on 15.02.2022. DoT vide letter dated 22.02.2022 has sought some information from the firm. Reply from the firm referred to DoT on 10.03.2022. DoT vide letter dated 22.03.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 20.04.2022.

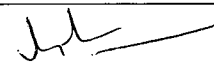
						DoT vide letter dated 22.04.2022 has sought some documents from the firm.
148.	RADIO DESIGN INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0373323AM22	02.03.2 2	1 No Power Amplifier	85437 091	2,60,6 11.39	Comments sought from DHI on 07.03.2022. DHI vide email dated 08.03.2022 has informed that they are not concerned with the item. The Committee decided to refer the application to DPIIT. Application referred to DPIIT on 25.03.2022. DPIIT vide OM dated 04.04.2022 informed that they are not concerned with the matter and DoT may be consulted in the matter. Application referred to DoT on 11.04.2022. DoT vide letter dated 22.04.2022 has sought some documents from the firm.
Part 14	DoT and M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
149.	Danny Dsouza., Thane 01/53/8/54937/AM2 1/D-36/IC [032100850477AM2 1]	04.02.2 1	1 Unt Marine Radar JMR- 9225-6XC	85261 000	23550 00.00	Comments received from DoT vide letter dated 18.02.2021. Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022.
150.	Axis Video Systems	08.02.2	3 Nos	85261	13177	Comments received from DoT vide letter dated 18.02.2021.



	India Pvt Ltd., Karnataka 01/53/8/54956/AM2 1/A-122/IC	1	Radar Detector	000	1.00	Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022.
151.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY0 0029519AM22	29.04.2 1	10 Nos Radar Apparatus	85261 000	11110 3	Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022. Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needsto obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021.The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021. Reply from the firm referred to DoT on 10.03.2022. DoT vide letter dated 13.04.2022 has sought some information / documents from the firm.
152.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY0	27.10.2 1	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over	85261 000	12015 00	Comments sought from DoT on 05.11.2021. Application referred to DoT again on 19.01.2022. DoT vide letter dated 21.01.2022 has sought some information from the applicant. Reply from applicant referred to DoT on 11.03.2022. DoT vide letter dated 28.03.2022 has sought some

	0227993AM22		BR-Ethernet)			information from the firm Comments sought from DGCA on 05.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee that the case is under examination with them.
153.	CATERPILLAR INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY0 0278133AM22	7.12.20 21	24 nos. 10 nos. of B7 77GHz Radar and 14 nos. of Receptacle	85261 000	46824 4.77	Comments sought from DoT on 20.12.2021. DoT vide letter dated 27.12.2021 has informed that the firm needs to obtain ETA certificate followed by import license/clearance for the proposed imported products from the concerned Regional Licensing Office (RLO) of the WPC Wing. DL issued to the firm on 30.12.21. Reply from the firm referred to DoT on 30.03.2022. DoT vide letter dated 13.04.2022 has sought some information/ documents from the firm. Comments sought from M/o Civil Aviation on 20.12.2021. MoCA informed the Committee in its meeting No. 09/AM22 that the case is under examination with them.
154.	DSE TECHNOLOGIES PRIVATE LIMITED, BHOPAL HQRXIMLAPPLY0	24.12.2 1	4 nos. Vehicle Antenna 100-520 MHz	85291 012	22030 2.4	Recommended by DoT vide letter dated 04.01.2022. Comments sought from M/o Civil Aviation on 31.12.2021. MoCA informed the Committee that the case is under examination with them.

	0298452AM22					
155.	INDO WINGS PRIVATE LIMITED HQRXIMLAPPLY0 0315523AM22		4 Nos "SKYctrlRadar 3D – 3D MIMO radar to detect drones and for ground surveillance Technical specifications 1 No "SKYctrl Jammer – Jammer for drones neutralization, RF and GPS links, configurable Technical specif	85261 000 85437 091	4,05,0 3,000. 00	Cabinet Secretariat vide letter dated 17.03.2022 informed that import permission for SKYctrl Jammer may not be agreed to. The Committee decided to Reject the case on the basis of comments received from Cabinet Secretariat
156.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY0 0334639AM22	28.01.2 2	1 Set MDC-7925 25KW X Band Koden Radar With Six Feet Antenna Including All accessories	85261 000	7,84,0 00.00	Comments received from DoT vide letter dated 02.02.2022. Comments sought from MoCA on 31.01.2022. Clarification sought from the firm regarding supply of imported items on 22.02.2022. Reminder sent to the firm on 09.03.2022. The applicant has informed that the imported items will be installed at Cuddalore Port, Tamil Nadu for their



						Marine Terminal Facility, Chithirapettai.
Part 15	M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
157.	Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/ AM20/H-14/IC [052100850325AM20]	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	73269 099 75089 090 84119 100	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance. Reminder sent to DGCA on 04.10.2021. DGCA vide email dated 22.10.2021 has informed that the applicant may be not be a DGCA approved organization to import such items. Therefore, applicant may be advised to approach to DGCA for NOC prior import permission. DL issued to the firm on 25.10.2021. Reminder sent to the firm on 24.11.2021. The Committee decided to send reminder to the firm.
158.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM21/P-75/IC [052100850848AM21]	10.03.21	1 Nos Aircraft	88022 000	82320 00.00	Comments sought from DGCA on 15.03.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. The Committee decided to send reminder to M/o Civil Aviation.



159.	S S Trading Corporation, Delhi HQRXIMLAPPLY00029417AM22	29.04.21	32000 Nos 350g Meteorological balloons	88010020	95,03,520.00	Recommended by Indian Meteorological Department vide email dated 17.05.2021. Comments sought from DGCA on 05.05.2021. Reminder sent to DGCA on 19.07.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. The Committee decided to send reminder to M/o Civil Aviation.
160.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPLY00140809AM22	16.7.21	6000 MT SS TUBE welded – S31603	88010090	4678767	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. The Committee decided to send reminder to M/o Civil Aviation.
161.	SIGMA MICROSYSTEMS PRIVATE LIMITED, TELANGANA HQRXIMLAPPLY00280434AM22	9.12.2021	2 sets GROUND AND AIR DETECTION SURVEILLANCE RADAR WITH STANDARD ACCESSORIES	85437091	23940000	Comments sought from M/o Civil Aviation, MHA and DDP on 17.21.2021. DDP vide email dated 27.01.2022 has informed that the veracity/validity of the documents submitted by the firm may be directly confirmed from the concerned end use in MoD or DMA/DOD. The applicant has informed that import is being undertaken for supply to Indian Airforce. Comments sought from Air (HQ) on 10.02.2022. Comments received from Air (HQ) referred to DDP on 16.03.2022.



162.	PIXXELSPACE INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0337448AM22	31.01.2 2	7 Nos PROPULSION SYSTEM	88026 000	7,21,8 1,850. 00	Comments sought from M/o Civil Aviation on 01.02.2022. The Committee decided to send reminder to M/o Civil Aviation.
163.	APCO INFRATECH PRIVATE LIMITED HQRXIMLAPPLY0 0340778AM22	02.02.2 2	1 KME AIRCRAFT	88024 000	1,03,0 3,56,2 50.00	Comments sought from M/o Civil Aviation on 03.02.2022. The Committee decided to send reminder to M/o Civil Aviation.
164.	DCM SHRIRAM INDUSTRIES LIMITED HQRXIMLAPPLY0 0373815AM22	02.03.2 2	1 No PROTOTYPE OF ZCQM UAV FOR R&D PURPOSE IN INDIAN PARTNER DCM	88010 090	77150 0	Comments sought from M/o Civil Aviation on 07.03.2022. The Committee decided to send reminder to M/o Civil Aviation.
165.	HORIZON MANUFACTURING PRIVATE LIMITED HQRXIMLAPPLY0 0185745AM22	16.09.2 1	10000 Nos Model Remotely Piloted Aircraft System. Below 25 kgs weight.	88022 000	40000 000	Application referred to M/o Civil Aviation again on 14.03.2022. The Committee decided to send reminder to M/o Civil Aviation.
166.	TRITHI ROBOTICS PRIVATE	15.3.20 22	1 no. of Agriculture Spray Quadcopter Kit,	88010 090	43500 0	M/o Civil Aviation vide email dated 04.04.2022 informed that the request may be declined.

	LIMITED, BENGALURU HQRXIMLAPPLY0 0387537AM22		6 nos. of Smart Battery and 1 no. of Battery Charger			The Committee decided to Reject the case on the basis of comments received from M/o Civil Aviation.
167.	Maari Agri, Andhra Pradesh HQRXIMLAPPLY0 0397860AM22	23.3.20 22	11 nos. DJI T30 Agras , Maximum take-off weight 76.5 kg, T30 Intelligent Flight Battery, T30 D9000i Gasoline engine generator 7200W DC Charging Output 40V-60V 120A etc.	88069 400, 88073 000,	13805 08.8	M/o Civil Aviation vide email dated 04.04.2022 informed that the request may be declined. The Committee decided to Reject the case on the basis of comments received from M/o Civil Aviation.
168.	PARAS AEROSPACE PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY0 0398735AM22	14.3.20 22	1 No FIXAR 007 Vertical take- off and landing (VTOL) aircraft	88069 300	14149 09.34	Comments sought from M/o Civil Aviation on 28.03.2022. The Committee decided to send reminder to M/o Civil Aviation.
169.	PARAS AEROSPACE PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY0 0399205AM22	14.3.20 22	10 Nos NINOX 40 – MICRO TACTICAL DRONE	88062 100	22150 00	Comments sought from M/o Civil Aviation on 28.03.2022. The Committee decided to send reminder to M/o Civil Aviation.



170.	Diptak Electricals, Durgapur, West Bengal HQRXIMLAPPLY0 0405925AM22	29.3.20 22	1 No TOY DRONE	88069 200	25000 0	M/o Civil Aviation vide email dated 04.04.2022 informed that the request may be declined. The Committee decided to Reject the case on the basis of comments received from M/o Civil Aviation.
171.	JOYALUKKAS INDIA LIMITED, KERALA HQRXIMLAPPLY0 0408974AM22	30.3.20 22	1 No LEONARDO AW 109 SP EQUIPPED WITH TWO PW207C ENGINE BEARING S/N PCE- BH0985 AND PCE- BHO986	88021 200	51270 0000	Comments sought from M/o Civil Aviation on 31.03.2022. The Committee decided to send reminder to M/o Civil Aviation.
172.	ARCV HOLDINGS PRIVATE LIMITED HQRXIMLAPPLY0 0376547AM22	05.3.22	3 Pairs Micro Category drone Multirotor for demonstration to the Indian Army	88022 000	50,97, 589.0 0	For Ex-post Facto Approval on the basis of comments received from M/o Civil Aviation vide letter dated 17.03.2022.
Part 16	Department of Biotechnology					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
173.	TATA INSTITUTE OF FUNDAMENTAL	02.02.2 2	1500 Vials Eggs and larvae of	04072 900	4,50,0 00.00	Comments sought from D/o Biotechnology on 03.02.2022. Reminder sent to D/o Biotechnology on 15.03.2022.

	RESEARCH		Drosophila Melanogaster			D/o Biotechnology vide letter dated 21.03.2022 has sought some information from the applicant. Reminder sent to the applicant on 06.04.2022.
	HQRXIMLAPPLY0 0339641AM22					
Part 17	D/o Food & PD					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
174.	Andante Foods LLP, Bangalore 01/53/8/53907/AM21/A-23/IC [072100850182AM21]	06.08.20	(i) 86320 litres Used Vinegar (128,960 litres as revised by firm vide email dt.18.08.2020) (ii) 457 Nos. Empty Barrels (686 pieces as revised by firm vide email dt.18.08.2020)	22090090 39233090	5.26360 (7.86056.67 as revised by firm vide email dt.18.08.2020)	Comments sought from D/o Food & PD on 29.10.2020. Reminders sent to D/o Food & PD vide emails dated 02.11.2020, 29.12.2020, 09.03.2021, 04.08.2021, 30.09.2021 and 27.10.2021. The Committee decided to send reminder to D/o Food & PD .
Part 18	Department of Agriculture, Cooperation and Farmers' Welfare					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
175.	ArceliAgribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM20/A-	15.10.19	100 Kgs Industrial Hemp Seeds, used for growing fiber	12079990	1.00000	Comments sought from D/o A,C&FW on 18.10.2019. Reminders sent to D/o A,C&FW vide emails dated

	80/IC [032100850409AM20]					17.08.2020, 05.09.2020, 02.11.2020, 09.03.2021, 21.06.2021, 04.08.2021 and 27.10.2021. The Committee decided to send reminder to D/o A,C&FW.
176.	Indus Biotech Pvt. Ltd. Pune, Maharashtra 01/53/8/54640/AM21/I-29/IC [052100850576AM21]	19.12.20	5000 Kg. Grape Seeds Dried	12119019	413600	Comments sought from D/o A,C&FW on 21.12.2020. Reminders sent to D/o A,C&FW vide emails dated 22.01.2021, 09.03.2021, 02.06.2021, 21.06.2021, 04.08.2021 and 27.10.2021. The Committee decided to send reminder to D/o A,C&FW.
177.	HERBAVEDA OVERSEAS HQRXIMLAPPLY00101452AM22	25.5.21	48 MT Costus-Root	12119046	100000	Comments sought from D/o A,C&FW on 19.06.2021. The firm has been requested to submit supporting documents to their application vide email dated 19.06.2021. Reminders sent to the firm on 13.07.2021, 19.07.2021, 27.10.2021, 26.11.2021. The Committee decided to send Final Reminder to the firm.
178.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPLY00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	12099190	64	Comments sought from D/o A,C&FW on 11.08.2021. Reminder sent to D/o A,C&FW on 23.09.2021. The Committee decided to send reminder to D/o A,C&FW.



179.	SANTO LABS, HYDERABAD HQRXIMLAPPLY0 0256948AM22	18.11.2 021	1 no. Rotary tiller	84329 090	97146 .13	Comments sought from D/o A, C&FW on 22.11.2021. The Committee decided to send reminder to D/o A,C&FW.
180.	GREAVES COTTON LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0291294AM22	20.12.2 021	146 nos. of POWER TILLER and 1 set of POWER TILLER COMPONENTS AND PARTS	84328 020 / 84329 090	16500 000	Comments sought from D/o AC&FW on 22.12.2021. The Committee decided to send reminder to D/o A,C&FW.
181.	SHIV AGRO FOOD, NEW DELHI HQRXIMLAPPLY0 0371708AM22	28.2.20 22	200 MT MUSK MELON SEEDS FOR HUMAN CONSUMPTION	12077 090	91260 00	Comments sought from D/o AC&FW on 02.03.2022. The Committee decided to send reminder to D/o A,C&FW.
182.	CHIRAG CORPORATION HQRXIMLAPPLY0 0370468AM22	28.2.22	336 Nos COMPONENTS OF POWER TILLER (ROTARY TILLER)	84329 010	41,90, 659.2 0	Recommended by D/o Agriculture and Farmer's Welfare vide OM dated 05.04.2022. The Committee decided to recommend the case as per entitlement in terms of Notification No. 19 dated 15.07.2020 and Public Notice No. 13 dated 15.07.2020, subject to further approval of competent authority.

Part 19	M/o Textiles					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
183.	SHARAL PULP & BOARDS, NAMAKKAL DIST, TN HQRXIMLAPPLY0 0102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	63109 090	38500 000	Comments sought from M/o Textiles on 24.06.2021. Reminders sent to D/o Textiles vide emails dated 09.09.2021 and 22.09.2021. The Committee decided to send reminder to D/o Textiles.
Part 20	AERB					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
184.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM2 1/O-7/IC [332100850012AM2 1]	09.12.2 0	2.000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444 000	47507 6	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021. Reply from the firm referred to AERB on 16.03.2022. The Committee decided to send reminder to D/o Textiles.

Part 21	PESO					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
185.	FOCUS ENERGY LIMITED, NEW DELHI HQRXIMLAPPLY0 0291283AM22	20.12.2 1	3000 nos. and 305 meters EXPLOSIVES For production sharing contract signed with Govt. of India through M/o P&NG for drilling of exploratory and development wells for oil & gas exploration (petroleum operations) in India.	93069 000	40270 89.3	Recommended by PESO vide letter dated 28.03.2022. The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 28.03.2022.
186.	ORIENTAL AIRPORT SYSTEMS, NEW DELHI HQRXIMLAPPLY0 0386725AM22	14.3.22	7010 nos. Birds Scaring Cartridge, Bird Bomb 15mm, 6mm Cartridge Blank, 12g Bird Scaring Cartridge, Pro Scare Exploda (Other Country Of Origin Usa)Exploda (Other Country Of Origin Usa) Etc.	36049 090	28875 00	Comments sought from PESO on 15.03.2022 PESO vide letter dated 11.04.2022 has sought some information/ documents from the firm.
187.	HLS ASIA LIMITED, NEW	22.2.20	111880 nos.	36020	12177 7589.	Recommended by PESO vide letter dated 11.04.2022.

	DELHI HQRXIMLAPPLY0 0363164AM22	22	EXPLOSIVES For performance of the contract awarded by ONGC ltd and CAIRN Oil and Gas.	090	25	The Committee decided to Approve the case subject to conditions mentioned in the PESO letter dated 11.04.2022.
188.	FOCUS ENERGY LIMITED, NEW DELHI HQRXIMLAPPLY0 0387505AM22	12.3.20 22	5200 pcs. And 305 mtr. EXPLOSIVES	93069 000	72765 10.94	Comments sought from PESO on 16.03.2022 PESO vide letter dated 11.04.2022 has sought some information/ documents from the firm. Reply from the firm referred to PESO on 18.04.2022.
189.	BHARAT ELECTRONICS LIMITED, BANGALORE HQRXIMLAPPLY0 0409200AM22	30.3.20 22	98461 nos. S & A MODULE (PROX FUZE)	36030 059	33635 25548 .66	Comments sought from PESO on 01.04.2022 PESO vide letter dated 11.04.2022 has sought some information/ documents from the firm. The firm replied directly to PESO on 13.04.2022.
Part 22	MoEF&CC (SU Division)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value (lakh)	Status
190.	SIDDHESH TIMBERS,	16.09.21	500 CUBIC METER (CBM)	44039 922	15159 750	Comments sought from MoEF&CC(SU Divn) on 21.09.2021.

	MAHARASHTRA HQRXIMLAPPLY0 0185458AM22		Sandalwood Rough logs			MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. MoEF&CC(SU Division) vide OM dated 13.12.2021 has sought some clarification.
191.	ANJUM AROMATICS, BANGALORE HQRXIMLAPPLY0 0196188AM22	28.9.20 21	10,000 Kgs INDONESIAN SANDALWOOD (SANTALUM ALBUM)	44039 922	74400 00	Comments received from MoEF&CC (SU Division) vide letter dated 20.04.2022. Accordingly, the Committee decided to Close the case and refer the case to SEZ division, DoC.
192.	GUPTA ENTERPRISES HQRXIMLAPPLY0 0376566AM22	05.03.2 2	200 MT SANDAL SAP WOOD	44039 922	1,29,8 0,000. 00	Comments sought from MoEF&CC(SU Divn) on 07.03.2022. MoEF&CC (SU) vide OM dated 12.04.2022 has sought some information / documents from the firm.
193.	MALAYAGIRI ERSSSENTIAL OILS DISTILERS HQRXIMLAPPLY0 0366394AM22	23.02.2 2	30000 Kgs SANTALUM ALBUM ROOTS	44039 922	3,42,2 2,500. 00	Comments sought from MoEF&CC (SU Divn) on 07.03.2022. MoEF&CC (SU Division) vide OM dated 11.04.2022 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU) vide email dated 11.04.2022.
Part 23	MSME					

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
194.	INDIAN TRADING CO., UTTAR PRADESH HQRXIMLAPPLY0 0378990AM22	7.3.2022	40000 kgs SUGHAND KOKILA MARK and JATAMASI MARK	33074 100	64062 50	Comments sought from MSME on 09.03.2022
Part 24	MoEF&CC (OC)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
195.	MEGHMANI ORGANICS LIMITED, AHMEDABAD HQRXIMLAPPLY0 0381153AM22	9.3.2022	1200000 kgs. 1,1,1 TRICHLORO 2,2,2 TRIFLUOROETHANE (CFC 113A)	29037 790	51416 8200	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
196.	GUJARAT FLUOROCHEMICALS LIMITED, GUJARAT HQRXIMLAPPLY0 0383554AM22	11.3.2022	5000 MT Refrigerant Gas R-410A (Refrigerant Blend R410A)	38276 300	19000 00000	Comments received from MoEF&CC (OC) vide OM dated 15.03.2022. The applicant submitted the requisite clearances obtained from necessary ministries/ departments. The case is submitted to the Committee for ex-post facto approval.
197.	GUJARAT FLUOROCHEMICALS	11.3.20	3000 MT	29034	11400	Comments received from MoEF&CC (OC) vide OM dated 15.03.2022. The applicant submitted the requisite clearances



	ALS LIMITED, GUJARAT HQRXIMLAPPLY0 0383553AM22	22	1,1,1,2-Tetrafluoroethane (HFC-134a)	500	00000	obtained from necessary ministries/ departments. The case is submitted to the Committee for ex-post facto approval.
198.	GUJARAT FLUOROCHEMIC ALS LIMITED, GUJARAT HQRXIMLAPPLY0 0383552AM22	11.3.20 22	1000 MT Refrigerant Gas R-407C (REFRIGERANT BLEND R407C)	38276 300	38000 0000	Comments recieved from MoEF&CC (OC) vide OM dated 15.03.2022. The applicant submitted the requisite clearances obtained from necessary ministries/ departments. The case is submitted to the Committee for ex-post facto approval.
199.	GUPTA OXYGEN PRIVATE LIMITED, HISAR, HARYANA HQRXIMLAPPLY0 0383988AM22	11.3.20 22	3250 MT REFRIGERANT GAS PENTAFLUOROETHAN E R-125, Difluoromethane HFC-32, 1,1,1,2 Tetrafluoroethane R-134a etc.	29034 400, 29034 500, 38276 100	11623 20600	Comments received from MoEF&CC (OC) vide OM dated 15.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
200.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY0 0390694AM22	16.3.20 22	50 MT Saturated fluorinated derivatives of acyclic hydrocarbons – ASSAY (GC) >=99.99%	29034 600	55705 0000	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
201.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY0	16.3.20 22	200000 kgs. (PENTA & TETRAFLUOROETHAN	38276 100	78183 000	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process

	0389999AM22		E) R404A			flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
202.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY0 0390003AM22	16.3.20 22	500000 kgs. 1,1,2 Tetrafluoroethane	29034 500	15713 2500	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
203.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY0 0390203AM22	16.3.20 22	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3-Pentafluoropropane (HFC-24)	38273 100	21224 3850	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
204.	PROTON GASES (INDIA) PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0390267AM22	16.3.22	150000 kgs. REFRIGERANT R134a	29031 400	31920 000	Comments received from MoEF&CC (OC) vide OM dated 29.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
205.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED,	16.3.20 22	907200 kgs. 1,1 DIFLUOROETHANE	29034 300	21208 7484	Comments received from MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process

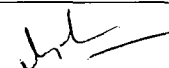
	MUMBAI HQRXIMLAPPLY0 0391515AM22					flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
206.	COOLMATE REFRIGERANTS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY0 0391076AM22	17.03.22	2300 MT NON ODS GAS, R 438A, NON ODS GAS, R410A, NON ODS GAS and R407C, NON ODS GAS	29034 500, 38276 400	66110 6250	Comments recieved from MoEF&CC (OC) vide OM dated 24.03.2022. The applicant submitted the requisite clearances obtained from necessary ministries/ departments. The case is submitted to the Committee for ex-post facto approval.
207.	GUJARAT FLUOROCHEMIC ALS LIMITED, GUJARAT HQRXIMLAPPLY0 0395315AM22	21.3.2022	10 Kgs Chemical 1,6- Divinylperfluorohexane	29036 900	43069 5	Comments sought from MoEF&CC (OC) on 22.03.2022. MoEF&CC (OC) vide OM dated 25.03.2022 has sought some clarification from the firm.
208.	STALLION INDIA FLUOROCHEMIC ALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY0 0395236AM22	21.3.2022	111600 kgs. (1,1,1,2 – TET RAFLUOROETHANE)	29034 500	44817 320	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
209.	CHILLAIRE SOLUTIONS, BILASPUR HQRXIMLAPPLY0	21.3.2022	20000 kgs. Mixed Refrigerant Gas R410a	38276 300	64596 00	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process

	0395518AM22					flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
210.	MPCL INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPPLY0 0395486AM22	21.3.20 22	2000 MT Difluoromethane (HFC-32)	29034 200	46447 6000	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
211.	MPCL INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPPLY0 0395438AM22	21.3.20 22	1250 MT 1,1,1,2-TETRAFLUOROETHANE, HFC-134a	29034 500	40180 2500	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
212.	MPCL INDUSTRIES LIMITED, NEW DELHI HQRXIMLAPPLY0 0396008AM22	21.3.20 22	1750 MT HFC-32 (50%)+HFC-125 (50%) and HFC-32 (23%)+ HFC-125 (25%)+HFC-134a (52%)	38276 300	60116 5750	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
213.	MIHAMA INDIA PRIVATE LIMITED, GURGAON HARYANA	17.3.20 22	1200 MT R-134a, 1,1,1,2-TETRAFLUOROETHANE, 1000 MT	29034 500, 29034 200	23991 45000	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process

	HQRXIMLAPPLY0 0396531AM22		R-410, PENTAFLUOROETHAN E, DIFLUOROMETHANE, 500MT R-407C, Pentafluoroethane, Tetrafluoroethane & Difluoroethane 3000 MT HFC-R-32, Difluoromethane 3000 MT R-32, Difluoromethane 2000 MT R-404a, Pentafluoroethane, Tetrafluoroethane & Trifluoroethane			flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
214.	VIJAY PETROCHEM PRIVATE LIMITED, JAIPUR, RAJASTHAN HQRXIMLAPPLY0 0397053AM22	22.3.20 22	1700 MT NON ODS R32 GAS, R134A REFRIGERANT GAS NON ODS, NON ODS REFRIGERANT GAS R404A etc.	29034 200, 38276 100	46001 5800	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
215.	VIJAY PETROCHEM PRIVATE	22.3.20 22	750 MT R152A, NON ODS	29034 300	18744 3750	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022.

	LIMITED, JAIPUR, RAJASTHAN HQRXIMLAPPLY0 0397038AM22		REFRIGERANT GAS			The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
216.	STALLION INDIA FLUOROCHEMIC ALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY0 0397024AM22	22.3.20 22	5000 kgs. 2,3,3,3 – TETRAFLUOROPROP- 1-ENE	29035 100	16691 145	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
217.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0 0397623AM22	22.3.20 22	19000 kgs. R-32 (100%) HFC Single component fluid	29034 200	56620	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
218.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY0 0397793AM22	23.3.20 22	800 MT S365MFC/227EA 93- 07% & 87-13%/ 1,1,1,3,3- pentafluorobutane/1,1,1,2, 3,3,3-heptafluoropropane	38276 800	58751 6000	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
219.	MIHAMA INDIA PRIVATE LIMITED,	19.3.20 22	5900 MT R-134a, Tetrafluoroethane;	29034 500, 38276	17092 95000	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022.

	GURGAON HQRXIMLAPPLY0 0399318AM22		R-404a, Pentafluoroethane, Tetrafluoroethane & Trifluoroethane; R-407c, Pentafluoroethane , Tetrafluoroethane & Difluoroethane etc.	100, 38276 400		The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
220.	ENVIRO SOLUTIONS, ALWAR HQRXIMLAPPLY0 0399492AM22	23.3.20 22	38000 kgs. Refrigerant GAS R32	29034 200	82698 26	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
221.	ENVIRO SOLUTIONS, ALWAR HQRXIMLAPPLY0 0399472AM22	23.3.20 22	18000 kgs. REFRIGERANT GAS R152a PVFM	29034 300	56752 20	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
222.	HEMANI INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY0 0400363AM22	24.3.20 22	300 MT TRICHLOROTRIFLUOR OETHANE (CFC-113A)	29037 790	16864 1700	MoEF&CC (OC) vide OM dated 18.04.2022 informed that M/s Hemani Industries Limited is not registered as an importer of trichlorotrifluoroethane (CFC-113A) under ODS (Regulation and Control), Rules, 2000 and its amendments. Such enterprises may not be permitted for import of Ozone Depleting Substances. The Committee decided to Reject the case on the basis of



						comments received from MoEF&CC (OC).
223.	HELIOUS SPECIALTY GASES PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY0 0401353AM22	25.3.20 22	2860000 kgs. REFRIGERANT GAS R152A; REFRIGERANT GAS R32; REFRIGERANT GAS R134A etc.	29034 300, 29034 200, 29034 500	76815 4100	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
224.	CHILLAIRE SOLUTIONS, HARYANA HQRXIMLAPPLY0 0401311AM22	25.3.20 22	18500 kgs. HFC R410A	38276 300	65868 69.5	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
225.	KIRO REFRIGERANTS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY0 0401693AM22	25.3.20 22	300 MT R404A	38276 900	11050 5300	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
226.	KIRO REFRIGERANTS PRIVATE LIMITED, NEW DELHI	25.3.20 22	400 MT R410A	38276 300	13073 0000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.



	HQRXIMLAPPLY0 0401646AM22					Further, the Committee decided to seek clarification from the firm regarding purpose of import.
227.	AJAY AIR PRODUCTS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY0 0402713AM22	25.3.20 22	500000 Kgs Refrigerant Gas R32 100000 kgs Refrigerant Gas R134a 500000 Kgs REFRIGERANT GAS R152A 100000 Kgs REFRIGERANT GAS R410A 100000 Kgs REFRIGERANT GAS R407C 100000 Kgs REFRIGERANT GAS R404A 100000 Kgs REFRIGERANT GAS R125	29034 200 29034 500 29034 300 38275 900 38276 200	51000 00	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
228.	CHILLAIRE SOLUTIONS, HARYANA HQRXIMLAPPLY0 0402761AM22	26.3.20 22	14850 Kgs REFRIGERANT GAS R134A	29034 500	59213 00	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.

						Further, the Committee decided to seek clarification from the firm regarding purpose of import.
229.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0 0402920AM22	26.3.20 22	36000 kgs R32 HFC Single component fluid	29034 200	11340 0	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
230.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0 0402921AM22	26.3.20 22	22000 kgs. HFC-134a Single component fluid	29034 500	97460	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
231.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0 0402922AM22	26.3.20 22	19 MT HFC 32 Single component fluid	29034 200	56620	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
232.	CHILLAIRES SOLUTIONS, HARYANA HQRXIMLAPPLY0	26.3.20 22	14850.0 Kgs REFRIGERANT GAS R134A	29034 500	59213 00	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.



	0403037AM22					Further, the Committee decided to seek clarification from the firm regarding purpose of import.
233.	GORAKHRAM HARIBUX, MUMBAI HQRXIMLAPPLY0 0404209AM22	25.3.20 22	10000000 kgs. Freon 404A (HFC-404A) / PENTAFLUOROETHAN E, TETRAFLUOROETHA NE & TRIFLUOROETHANE, Freon R134a (HFC-134a) / 1,1,1,2- TETRAFLUOROETHAN E, Freon 410A (HFC- 410A) / PENTAFLUOROETHAN E, DIFLUOROMETHANE etc.	38276 100	31200 00000	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
234.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY0 0404629AM22	28.3.20 22	600 MT 1,1,1,2-Tetrafluoroethane (HFC-134a) Gas	29034 500	18456 0000	Comments received from MoEF&CC (OC) vide OM dated 31.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
235.	SYMBIOTEC PHARMALAB PRIVATE LIMITED, INDORE	29.3.20 22	10 kgs. BROMOFLUOROMETH ANE	29037 900	14684 05.5	Recommended by MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated

	HQRXIMLAPPLY0 0405587AM22					06.04.2022.
236.	MIHAMA INDIA PRIVATE LIMITED,GURGA ON HARYANA HQRXIMLAPPLY0 0405108AM22	28.3.20 22	660 MT Opteon YF (HFO-1234yf) 2.3.3.3 Tetrafluoropropene; XP- 40(R-449A, 2.3.3.3 Tetrafluoropropene, 1.1.1.2 Tetrafluoroethene; XP-10 (R-513A, 2.3.3.3 Tetrafluoropropene , 1.1.12 Tetrafluoroethane etc.	29035 100, 38276 500,3 82768 00	18020 74600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
237.	GORAKHRAM HARIBUX,MUMB AI HQRXIMLAPPLY0 0406325AM22	29.03.2 022	570000 kgs. Opteon YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPE NE;Opteon YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPE NE; Opteon XP40 (R- 449A) / 2,3,3,3- Tetrafluoropropene, 1,1,1,2-Tetrafluoroethane, Pentafluoroethane, Dif etc.	29035 100	21382 50000	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
238.	LUPIN LIMITED, MUMBAI HQRXIMLAPPLY0	30.3.20 22	39980 kgs ZEPHEX 134a	29034 500	27362 711.8	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances

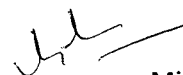


	0407626AM22					from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
239.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY0 0406800AM22	29.3.20 22	200000 kgs. Heptafluoropropane FM 200 (R227EA)	29034 600	12936 1180	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
240.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY0 0406794AM22	29.3.20 22	200000 kgs. 1,1,1,3,3,3- HEXAFLUOROPROPAN E (FE-36 (R236FA)	29034 600	26207 5200	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
241.	CHILLAIRES SOLUTIONS, HARYANA HQRXIMLAPPLY0 0408714AM22	30.3.20 22	200000 kgs. Refrigerant Gas R410A	38276 300	66903 000	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
242.	ENVIRO SOLUTIONS, ALWAR HQRXIMLAPPLY0 0408800AM22	30.3.20 22	380000 kgs. Refrigerant Gas R32	29034 200	77438 300	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.

243.	PROTON GASES (INDIA) PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0393298AM22	19.3.20 22	150000 kgs. Difluoromethane	29031 400	31920 000	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
244.	STALLION INDIA FLUOROCHEMIC ALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY0 0391025AM22	16.3.20 22	1000000 kgs. DIFUOROMETHANE HFC-32	29034 200	21462 0000	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
245.	NAVIN FLUORINE INTERNATIONAL LIMITED, MUMBAI HQRXIMLAPPLY0 0409166AM22	31.3.20 22	1700 MT 245FA Tech Name- 1,1,1,3, 3- PENTAFLUOROPROPA NE	29034 700	81563 5854	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
246.	SRF LIMITED, GURGAON HQRXIMLAPPLY0 0409557AM22	31.3.20 22	750000 kgs. REFRIGERANT GAS HFC404A	38276 100	32298 0000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The applicant has withdrawn their application no. HQRXIMLAPPLY00409557AM22. In view of the above, the Committee decided to Close the case.

247.	NAVIN FLUORINE INTERNATIONAL LIMITED, MUMBAI HQRXIMLAPPLY0 0410250AM22	31.3.20 22	700 MT 1,1,1,2- TETRAFLUOROETHAN E (HFC-134a) R134a	29034 500	24223 5000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
248.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY0 0000032AM23	1.4.202 2	20000 kgs. Propellant 134A (Tetrafluoroethane)	29034 500	12304 000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
249.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY0 0000031AM23	1.4.202 2	60000 kgs. P-134A (TETRAFLUORO ETHANE) (RESPIA)	29034 500	25838 400	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
250.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY0 0000030AM23	1.4.202 2	160000 kgs. Propellant 134A (Tetrafluoroethane)	29034 500	98432 000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
251.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY0 0000029AM23	1.4.202 2	300000 kgs. Propellant 134A (Tetrafluoroethane)	29034 500	18456 0000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
252.	CIPLA LIMITED,	1.4.202	180000 kgs.	29034	77515	Comments received from MoEF&CC (OC) vide OM dated

	MUMBAI HQRXIMLAPPLY0 0000028AM23	2	P-134A (TETRAFLUORO ETHANE) (RESPIA)	500	200	08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
253.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY0 0000027AM23	1.4.202 2	250000 kgs. P-134A (TETRAFLUORO ETHANE) (RESPIA)	29034 500	10766 0000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
254.	CIPLA LIMITED, MUMBAI HQRXIMLAPPLY0 0000026AM23	1.4.202 2	45000 kgs. PROPELLANT 227 (HEPTAFLUOROPROPA NE)	29034 600	15572 2500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
255.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0 0000019AM23	2.4.202 2	38000 kgs. Refrigerant Gas R152a	29034 300	12084 0	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
256.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0 0000018AM23	2.4.202 2	36000 kgs. Refrigerant Gas R152a	29034 300	11160 0	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from



						the firm regarding purpose of import.
257.	HINDUSTAN REFRIGERATION STORES, NEW DELHI HQRXIMLAPPLY0 0000035AM23	4.4.202 2	1000000 kgs. 1.1.1.2 Tetrafluoroethane Gas	29034 500	30000 0000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
258.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY0 0000037AM23	30.3.20 22	5000 MT TRANS-1,3,3,3 - TETRAFLUOROPROP- 1-ENE)	29035 100	76900 00	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
259.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0 0000040AM23	5.4.202 2	20000 kgs. Refrigerant Gas R134a	29034 500	73000	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
260.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0 0000039AM23	5.4.202 2	44000 kgs. Refrigerant Gas R152a	29034 300	16060 0	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.

261.	REFEX INDUSTRIES LIMITED, CHENNAI HQRXIMLAPPLY0000038AM23	5.4.2022	38000 kgs. Refrigerant Gas R32	29034200	96520	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
262.	EXCEL FLUOROCHEM PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY00404730AM22	28.3.2022	846 MT R134a, R410a, R32 etc.	29034500, 38276300, 29034200	364958172	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
263.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY0000064AM23	06.04.22	500000 Kgs DIFLUOROMETHANE, PENTAFLUOROETHANE GENETRON AZ-20410A	38276500	6,34,12,500.00	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
264.	MEDISPRAY LABORATORIES PRIVATE LIMITED HQRXIMLAPPLY0000059AM23	01.04.22	360000 kgs P-134A (TETRAFLUOROETHANE) (RESPIA)	29034500	15,50,30,400.00	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.



265.	KIRO REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY0 0397205AM22	22.03.2 2	500 MT Refrigerant Gas	29034 500	15,38, 00,00 0.0	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
266.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY0 0000102AM23	12.4.22	300000 Kgs Refrigerant Gas R404A 300000 Kgs Refrigerant Gas R410A 300000 Kgs Refrigerant Gas R407C 300000 Kgs Refrigerant Gas R32 300000 Kgs HFC 134A (1,1,1,2 Tetrafluoroethane)	38276 100 38276 300 38276 400 29034 200 29034 500	46,66, 98,24 0.00	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
267.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY0 0000103AM23	12.4.22	45000.0 Kgs REFRIGERANT GAS R134A	29034 500	2,07,3 6,000. 00	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
268.	FOAMTECH ANTIFIRE	09.4.22	5000.0 Kgs 1,1,1,2,3,3,3 -	29034 600	34,56, 000.0	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022.

	PRIVATE LIMITED HQRXIMLAPPLY0 0000086AM23		Heptafluoropropane (HFC227ea)		0	The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
269.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY0 0000142AM23	19.4.22	38000.0 Kgs Refrigerant Gas R32	29034 200	93,86 0.00	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
270.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY0 0000143AM23	19.4.22	22000 Kgs Refrigerant Gas R134a	29034 500	77,00 0.00	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
271.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY0 0000144AM23	19.4.22	19000.0 kgs R404a Refrigerant Gas HFC	38276 100	89,30 0.00	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
272.	GLENMARK PHARMACEUTIC	18.4.22	2628.0 Kgs ZEPHEX 134A (1,1,1,2-	29034 500	32,85, 798.9	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022.

	ALS LIMITED HQRXIMLAPPLY0 0000132AM23		Tetrafluoroethane (HFC-134a))		1	The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
273.	SIEMENS LIMITED HQRXIMLAPPLY0 0000127AM23	18.4.22	100000.00 Kgs HFC227e	29034 600	8,00,0 0,000. 00	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
274.	SRF LIMITED HQRXIMLAPPLY0 0000129AM23	18.4.22	750000 Kgs REFRIGERANT GAS HFC404A/R404A	38276 100	32298 0000	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import.
275.	SYNERGY AIR PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0 0000120AM23	15.4.22	100000.0 Kgs R134a 99.9% 50000.0 Kgs R32 99.9%	29034 500 29034 200	4,90,0 00.00	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
Part 25	MoEF&CC (OC) and D/o C&PC					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
276.	HEMANI	23.09.21	700 MT	29031	7,81,2	Comments received from D/o C&PC vide OM dated 30.12.2021 for import of 438 MT of Carbon Tetra Chloride.

	INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY0 0192087AM22		Carbon Tetra Chloride	400	0,000	Comments sought from MoEF (Ozone Cell) on 24.09.2021. MoEF (OC) vide OM dated 08.10.2021 has sought some clarification from the firm. Reminders issued to the firm vide DL dated 27.10.2021 and 26.11.2021.
277.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED, MUMBAI HQRXIMLAPPLY0 0360049AM22	18.2.20 22	2000 MT Carbon tetrachloride	29031 400	15970 5000	Recommended by MoEF&CC (OC) vide OM dated 06.04.2022. Comments sought from D/o C&PC on 21.02.2022.
Part 26	D/o C&PC					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
278.	V K PLASTICS, KERALA HQRXIMLAPPLY0 0170851AM22	23.8.21	2 Nos WASTE PARINGS AND SCRAP OF POLYMRS OF STYREN	39151 000	10000 00	Comments sought from C&PC and MoEF (HSMD) on 10.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm.



279.	KKALPANA INDUSTRIES (INDIA) LIMITED, KOLKATA HQRXIMLAPPLY0 0189472AM22	21.9.20 21	30000 MT PMMA Compound Waste/Scrap & Polyethylene Compound Waste/Scrap	39159 030/3 91510 00	15973 20000	Comments sought from C&PC and MoEF (HSMD) on 24.09.2021. D/o C&PC vide email dated 29.10.2021 has sought comments from MoEF (HSMD). Reminder sent to MoEF (HSMD) by C&PC vide email dated 06.12.2021. MoEF&CC (HSMD) vide email dated 15.12.2021 has sought some information from the firm.
280.	BALAJI AMINES LIMITED, SOLAPUR HQRXIMLAPPLY0 0239962AM22	2.11.20 21	25000 MT DENATURED ETHYL ALCOHOL	22072 000	1,43,8 3,00,0 00.00	Recommended by D/o C&PC vide email dated 21.04.2022 for import of 8628 MT of Denatured Ethyl Alcohol for the year 2022-23. The Committee decided to Approve the case for import of 8628 MT of Denatured Ethyl Alcohol subject to the conditions mentioned in the D/OC&PC email dated 21.04.2022.
281.	YELLOWSTONE CHEMICALS PRIVATE LIMITED, MUMBAI HQRXIMLAPPLY0 0255346AM22	9.11.20 21	20752 MT DENATURED ETHYL ALCOHOL	22072 000	1,81,3 2,00,0 00.00	For Ex-post facto approval.
282.	SHK CHEMTECH INDUSTRIES LLP, OSMANABAD, MAHARASHTRA HQRXIMLAPPLY0	4.12.20 21	20000 MT DENATURED ETHYL ALCOHOL	22072 000	1,23,1 6,40,0 00.00	Recommended by C&PC vide email dated 21.03.2022 for import of 6745 MT of Denatured Ethyl Alcohol during 2022-23. The Committee decided to Approve the case for import of 6745 MT of Denatured Ethyl Alcohol subject to

	0276303AM22					conditions mentioned in the C&PC email dated 21.03.2022.
283.	AL AMEER SPRINGS, KERALA HQRXIMLAPPLY0 0292690AM22	20.12.2 021	1450 MT FRESH FOAM CUTTINGS OF POLYURETHANE FOAM – A GRADE/ AA GRADE	39159 063	27966 875	Comments sought from DPIIT on 22.12.2021. DPIIT vide OM dated 24.12.2021 informed that they are not concerned with the matter and D/o C&PC may be consulted in the matter. Application referred to D/o C&PC on 11.01.2021. C&PC has referred application to MoEF&CC for their comments on 20.01.2022.
284.	KLJ PETROPLAST LIMITED HQRXIMLAPPLY0 0315114AM22	11.01.2 2	10000 MT Denatured Ethyl Alcohol	22072 000	56,55, 00,00 0.00	Comments sought from C&PC on 12.01.2022. C&PC vide email dated 07.02.2022 has sought some information / documents from the firm. The firm replied directly to C&PC on 19.02.2022. D/o C&PC vide email dated 20.04.2022 had sought some additional information from the firm. The firm replied directly to C&PC vide email dated 21.04.2022.
285.	IG PETROCHEMICAL S LIMITED HQRXIMLAPPLY0 0315774AM22	12.01.2 2	4200 MT DENATURED ETHYL ALCOHOL	22072 000	29972 7750	Recommended by D/o C&PC vide email dated 12.04.2022 for import of 2142 MT of DEA during 2022-23. The Committee decided to Approve the case for import of 2142 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC email dated

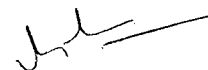
						12.04.2022.
286.	GLENMARK PHARMACEUTICALS LIMITED, MUMBAI HQRXIMLAPPLY0 0346227AM22	7.2.2022	57.7 ltrs. Specially Denatured Alcohol (SDA) 40B 200 Proof / SDA 40B 200 PROOF	22072 000	32244 9.42	Comments sought from C&PC on 08.02.2022. D/o C&PC vide email dated 03.03.2022 has sought some information from the firm. Reminder sent to the firm on 18.04.2022.
287.	PLASTENE INDIA LIMITED, GUJARAT HQRXIMLAPPLY0 0356218AM22	15.2.2022	100 MT Used Bags (Plastics Waste/Scrap)	39151 000	68175 00	Comments sought from D/o C&PC on 17.02.2022. Reminder sent on 01.04.2022. Comments sought from MoEF(HSMD) on 17.02.2022. Reminder sent on 01.04.2022.
288.	LAXMI ORGANIC INDUSTRIES LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0370455AM22	28.2.2022	100000 MT DENATURED ETHYL ALCOHOL	22072 000	67770 00000	Comments sought from D/o C&PC on 28.03.2022. D/o C&PC has sought some information from the firm on 29.03.2022. The firm replied vide email dated 19.04.2022. D/o C&PC vide email dated 20.04.2022 has sought additional information from the firm.
289.	EXCEL INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY0 0373042AM22	28.2.2022	10000000 kgs. DENATURED ETHYL ALCOHOL	22072 000	68175 0000	Comments sought from D/o C&PC on 07.03.2022. D/o C&PC vide email dated 07.03.2022 has sought some information / documents from the firm. Reminder sent to the firm on 18.04.2022.

290.	JUBILANT INGREVIA LIMITED, NOIDA HQRXIMLAPPLY0 0379450AM22	8.3.202 2	200000 MT Denatured Ethyl Alcohol	22072 000	14449 50000 0	Comments sought from D/o C&PC on 09.03.2022. C&PC vide email dated 09.03.2022 sought some information / documents from the firm. The firm replied vide email dated 16.03.2022. C&PC vide email dated 22.03.2022 sought some additional information from the firm. The firm replied directly to C&PC vide email dated 22.03.2022. D/o C&PC vide email dated 18.04.2022 has sought additional information from the firm.
291.	VIVA-API LABS PRIVATE LIMITED, RAIKOT HQRXIMLAPPLY0 0384147AM22	11.3.20 22	2400 MT DENATURED ETHYL ALCOHOL	22072 000	15544 6200	Comments sought from D/o C&PC on 14.03.2022. C&PC vide email dated 14.03.2022 sought some information / documents from the firm. Reminder sent to the firm on 18.04.2022.
292.	AARTI INDUSTRIES LTD, MUMBAI HQRXIMLAPPLY0 0409689AM22	31.3.20 22	5000 MT DENATURED ETHYL ALCOHOL	22072 000	28860 0000	Comments sought from D/o C&PC on 1.04.2022. C&PC vide email dated 07.04.2022 sought some information / documents from the firm. The firm replied directly to D/o C&PC on 20.04.2022.
293.	GANESHA ECOSPHERE LIMITED, KANPUR HQRXIMLAPPLY0 0346979AM22	8.2.202 2	8000 MT PET FLAKES	39076 110	39390 0000	Comments received from MoEF&CC (HSMD) vide letter dated 28.01.2022. Comments sought from DPIIT on 08.02.2022. DPIIT vide OM dated 10.02.2022 informed that they are not concerned with the matter.

						The Committee decided to refer the case to D/o C&PC. Application referred to C&PC on 25.03.2022. C&PC vide email dated 18.04.2022 has sought comments from MoEF&C.
294.	BLS ECOTECH LIMITED, NEW DELHI HQRXIMLAPPLY0 0362044AM22	21.2.2022	28240 MT PET FLAKES	39076110	1283508000	Comments received from MoEF&CC (HSMD) vide letter dated 07.02.2022. Comments sought from DPIIT on 08.02.2022. DPIIT vide OM dated 28.02.2022 informed that they are not concerned with the matter and D/o C&PC may be consulted. Application referred to D/o C&PC on 28.02.2022. D/o C&PC informed the Committee that the case is under examination with them.
295.	JAINARAIN FABTECH PRIVATE LIMITED, MOHIUDDINPUR, UTTAR PRADESH HQRXIMLAPPLY0 0000006AM23	31.3.2022	14950 MT Pet flakes/Bottle	39151000	1121250000	Comments received from MoEF&CC (HSMD) vide letter dated 16.03.2022. Comments sought from D/o C&PC on 04.04.2022. D/o C&PC informed the Committee that the case is under examination with them.
Part 27	MoEF&CC (HSMD)					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
296.	Techno Feeders, Kanpur.	23.03.19	(1) 150000 Quantity Zinc Dross (H S code	79020010	168	Comments sought from MOEF&CC (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that

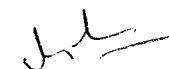
	01/53/8/E/ AM20/T-1/IC [052100850005AM19]		79020010) is by product of hot dip 92alvanizing process with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S Code 79020010)			M/s. Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC (HSMD) and requested to communicate them to apply with all relevant documents in MoEF&CC (HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminders sent to MoEF&CC (HSMD) on 19.06.2020, 06.10.2020, 30.12.2020 and 09.03.2021 requesting for expediting the comments. MoEF (HSMD) vide email dated 21.06.2021 has sought some clarification and documents from the firm. Reminder issued to the firm vide DL dated 23.09.2021.
297.	Inspec Oils Ltd, Kolkata 01/53/8/E/ AM20/I-42/IC [022100850215AM20]	09.09.19	120 MTs Used Oil	27101990	27.1	M/o P&NG vide OM No. P-12019(11)/59/2019-Sup(E-34916) dated 24.08.2020 stated that the product under consideration for import is used oil and import of used oils is governed by Notification issued by ministry of Environment, Forests and Climate Change under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2015 (G.S.R.No.395I). In addition to this, they stated that the subject product is used in lubricating oil and lubricating oils having similar or better specifications are being manufactured in India. The Committee also decided to send the application to MOEF&CC(HSMD) for their comments. Accordingly, comments sought from MOEF&CC (HSMD) on 02.09.2020. Reminders sent to MoEF (HSMD) on 23.09.2021 and 07.04.2022.
298.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM2	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of	49070090	9281346	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020.Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought

	1/A-91/IC [052100850558AM2 1]		Circular No. 46/20/2018- GST dated 6 th June 2018)			some information from the firm. DL issued to the firm on 24.09.2021.
299.	Sahil Gupta, Haryana 01/53/8/54278/AM2 1/S-112/IC [052100850470AM2 1]	07.10.2 0	26631 Kgs Zinc Ash	26201 900	13441 83	Comments sought from MoEF (HSMD) on 09.06.2021 as per M/o Mines OM No. 6/16/2020-M.V. Reminders sent to MoEF (HSMD) vide emails dated 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021.
300.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410AM2 0]	23.10.1 9	5000 Kgs Niobium Scrap	81129 200	72.1	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020.DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020.Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021.
301.	TWINBIRD CO HQRXIMLAPPLY0 0207333AM22	25.10.2 1	4 Kgs TITANIUM POWDER	81082 000	1,04,4 66.0	For Ex-post facto approval.



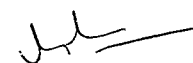
302.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861AM2 1	18.3.21	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	38254 900	18750	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the applicant on 21.09.2021.
303.	SHREEVARI ENERGY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY0 0045867AM22	19.5.21	19764 kgs. U, I or H sections, not further worked than hot- rolled, hot-drawn or extruded of a height of 80 mm o	74040 021	13739 44	Comments sought from MoEF (HSMD) vide email dated 24.08.2021 as per M/o Mines OM dated 23.08.2021. Reminder sent to MoEF (HSMD) on 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021.
304.	SIGMA CHEMICAL INDUSTRIESS HQRXIMLAPPLY0 0314896AM22	11.01.2 2	60 MT Zinc Ash Skimming (Zn less than 65%)	26201 990	31,66, 800.0 0	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter.
305.	KBNM METALS PRIVATE LIMITED, LUDHIANA HQRXIMLAPPLY0 0389763AM22	15.3.20 22	2760 kgs. MERCURY	28054 000	14226 240	PIC issued by MoEF&CC vide letter dated 11.03.2022. The Committee decided to Approve the case subject to conditions mentioned in the PIC issued by MoEF&CC vide letter dated 11.03.2022.

Part 28	MoEF&CC (HSMD) & DPIIT					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
306.	SWAMI SAMARTH ENTERPRISES, MAHARASHTRA HQRXIMLAPPLY0 0197995AM22	17.9.2021	1000 MT Auto Dry Scrap Battery	85481 020	18850 000	Comments sought from MoEF&CC (HSMD) on 01.10.2021. Reminder sent to MoEF (HSMD) on 15.12.2021.
						Comments sought from DPIIT on 01.10.2021. Reminder sent to DPIIT on 15.12.2021. DPIIT vide email dated 30.12.2021 has sought some information/documents from the firm. Reminder sent to the firm on 14.01.2022 and 29.01.2022. The Committee decided to send a Final Reminder to the firm.
307.	KRISHNA EXPORTS HQRXIMLAPPLY0 0249273AM22	09.11.21	2920.0 MT OLD AND USED TYRES SCRAP IN PRESSED BALED/ ONE CUT/ MULTICUT/SHREDDED FORM	40040 000	2,21,04,400.0	Recommended by MoEF&CC (HSMD) vide letter dated 07.10.2021.
						Comments sought from DPIIT on 12.11.2021 DPIIT vide OM dated 22.11.2021 has sought some information/documents from the firm. The firm replied vide email dated 29.11.2021. DPIIT vide OM dated 06.12.2021 has requested the firm to submit valid CTO from SPCB. Reminders sent to the firm on 28.12.2021 and 12.01.2022. The Committee decided to send a Final Reminder to the



						firm.
308.	RAKSHA RECLAMATIONS, LUDHIANA HQRXIMLAPPLY0 0293260AM22	21.12.2 021	1500 MT USED RUBBER TYRE SCRAP / TUBE SCRAP (Multiple-cuts/ Shredded/press baled)	40040 00	18000 000	Comments sought from MoEF(HSMD) on 23.12.2021 Comments sought from DPIIT on 23.12.2021. DPIIT vide OM dated 27.12.2021 has sought some information/documents from the firm. Reminders sent to the firm on 14.01.2022 and 29.01.2022. The Committee decided to send a Final Reminder to the firm.
309.	JAYACHANDRAN ALLOYS PRIVATE LIMITED HQRXIMLAPPLY0 0316894AM22	11.01.2 2	965 MT Lead Scrap as per ISRI "RAINS"	85481 020	9,00,5 3,673. 10	For Ex-post facto Approval.
310.	SMP RUBBER MILL HQRXIMLAPPLY0 0306793AM22	04.01.2 2	100 MT Used Rubber Tyres/ Tubes Scrap (Multi-cut/ Press Baled/ Shredded)	40040 000	6,94,3 50.00	For Ex-post facto Approval
311.	ARDEE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0	27.01.2 2	1910 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	85481 020	16,99, 36,52 0.00	Recommended by MoEF&CC (HSMD) vide letter dated 13.01.2022. Comments sought from DPIIT on 31.01.2022. Reminder sent to DPIIT on 10.03.2022. The Committee decided to send a reminder to DPIIT.

	0333236AM22					
312.	PHENIX ENTERPRISE HQRXIMLAPPLY0 0338385AM22	01.02.2 2	1500 MT Used rubber tyre with one cut with wire and used rubber and tube tyre scrap (pressed and baled	40040 000	45,18, 000.0 0	Recommended by MoEF&CC (HSMD) vide letter dated 16.02.2022. Recommended by DPIIT vide OM dated 19.04.2022 for import of 1500 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/Press Baled/ Shredded) The Committee decided to Approve the case for import of 1500 MT of Used Rubber Tyres/ Tubes Scrap (Multi-cut/Press Baled/ Shredded) subject to conditions mentioned in the DPIIT OM dated 19.04.2022 and MoEF&CC (HSMD) letter dated 16.02.2022 and physical verification of factory premises by concerned RA.
313.	NIPAN METAL INDUSTRIES, SANGRUR, PUNJAB HQRXIMLAPPLY0 0349057AM22	9.2.202 2	45 MT LEAD BATTERY SCRAP ISRI CODE RAILS	85481 010	51945 70.5	Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022. Recommended by DPIIT vide OM dated 31.03.2022 for import of 4.39 MT of Lead Battery Scrap as per ISRI "Rails". The Committee decided to Approve the case for import of 4.39 MT of Lead Battery Scrap as per ISRI "Rails" subject to conditions mentioned in the DPIIT OM dated 31.03.2022 and MoEF&CC (HSMD) letter dated 24.01.2022 and physical verification of factory premises by concerned RA.
314.	ESWARI GLOBAL METAL	15.2.20 22	10000 MT Lead Scrap as per ISRI	85499 100	94687 5000	Recommended by MoEF&CC (HSMD) vide letter dated 29.07.2021.



	INDUSTRIES PRIVATE LIMITED, MANGALORE HQRXIMLAPPLY0 0356923AM22		Rains			Recommended by DPIIT vide OM dated 20.04.2022 for import of 10000 MT of Lead Scrap as per ISRI "Rains"
						The Committee decided to Approve the case for import of 10000 MT of Lead Scrap as per ISRI "Rains" subject to conditions mentioned in the DPIIT OM dated 20.04.2022 and MoEF&CC (HSMD) letter dated 29.07.2022.
315.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED, MANGALORE HQRXIMLAPPLY0 0357281AM22	16.2.20 22	1000 MT Lead Scrap in Crushed (Powder)Form	78020 090	13635 0000	Recommended by MoEF&CC (HSMD) vide letter dated 29.07.2021. Comments sought from DPIIT on 17.02.2022. Reminder sent to DPIIT on 07.04.2022. The committee decided to send a reminder to DPIIT.
316.	PIPANIA SAG INDUSTRIES, UTTARAKHAND HQRXIMLAPPLY0 0372496AM22	2.3.202 2	1200 MT Old/Used Rubber Tyres Scrap (Multi-cut /Press Baled/ Shredded)	40040 000	14592 000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 04.04.2022 for import of 1200 MT of Old/Used Rubber Tyres Scrap (Multi-cut/Press Baled/ Shredded). The Committee decided to Approve the case for import of 1200 MT of Old/Used Rubber Tyres Scrap (Multi-cut/Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 04.04.2022.
317.	A.P. RUBBER INDUSTRIES, UTTARAKHAND	2.3.202 2	1265 MT Used Rubber Tyres	40040 000	15383 400	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022.



	HQRXIMLAPPLY0 0372661AM22		(Multiple-cuts/shredded/ press baled)			Recommended by DPIIT vide OM dated 28.03.2022 for import of 1260 MT of “Used Rubber Tyres (Multiple- cuts/shredded/ press baled)”.
						The Committee decided to Approve the case for import of 1260 MT of “Used Rubber Tyres (Multiple- cuts/shredded/ press baled)” subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 28.03.2022.
318.	TALAMPALLY RUBBERS PVT LTD., HQRXIMLAPPLY0 0374564AM22	03.03.2 2	1350 MT Used Rubber Tyres (Multiple-cuts/shredded/ press baled)	40040 000	1,54,0 0,125. 00	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 30.03.2022 for import of 1350 MT of “Used Rubber Tyres (Multiple- cuts/shredded/ press baled)” The Committee decided to Approve the case for import of 1350 MT of “Used Rubber Tyres (Multiple- cuts/shredded/ press baled)” subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 30.03.2022.
319.	OYSTER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0	03.03.2 2	7330 MT Used Rubber Tyres (Multiple-cuts/ shredded/ press baled)	40040 000	8,36,1 6,975. 00	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 30.03.2022 for import of 7330 MT of “Used Rubber Tyres (Multiple-cuts/ shredded/ press baled)”.



	0374649AM22					The Committee decided to Approve the case for import of 7330 MT of “Used Rubber Tyres (Multiple-cuts/shredded/ press baled)” subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 30.03.2022.
320.	CONTINENTAL HOTELS & RESORTS HQRXIMLAPPLY0 0374694AM22	03.03.2 2	1710 MT Used Rubber Tyres (Multiple-cuts/shredded/ press baled).	40040 000	1,95,0 6,825. 00	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 30.03.2022 for import of 1710 MT of Used Rubber Tyres (Multiple-cuts/shredded/ press baled). The Committee decided to Approve the case for import of 1710 MT of Used Rubber Tyres (Multiple-cuts/shredded/ press baled) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.03.2022 and DPIIT OM dated 30.03.2022.
321.	VALENCIA RUBBER TECH LLP, GUJARAT HQRXIMLAPPLY0 0378304AM22	28.2.20 22	18580 MT Used Rubber Tyres (Multiple-cuts/shredded/ press baled).	40040 000	22296 0000	For Ex-post Facto Approval.
322.	ECOSIA INDUSTRIES LLP, MAHARASHTRA HQRXIMLAPPLY0 0379613AM22	8.3.202 2	1500 MT Used Rubber Tyres (Multiple-cuts/shredded/ press baled).	40040 000	18000 000	Comments sought from MoEF&CC (HSMD) on 09.03.2022. Comments sought from DPIIT on 09.03.2022. DPIIT vide OM dated 11.03.2022 has sought information / documents from the firm. Reminders sent to the firm on 26.03.2022 and 10.04.2022.

323.	GREENESTA RUBBER LLP, GUJARAT HQRXIMLAPPLY0 0380148AM22	8.3.202 2	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (multiple-cuts/Press Baled/ Shredded)	40040 000	18000 000	Recommended by MoEF&CC (HSMD) vide letter dated 02.02.2022
						Recommended by DPIIT vide OM dated 19.04.2022 for import of 1500 MT of Used Rubber Tyres/ Tubes Scrap (multiple-cuts/Press Baled/ Shredded).
						The Committee decided to Approve the case for import of 1500 MT of Used Rubber Tyres/ Tubes Scrap (multiple-cuts/Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 02.02.2022 and DPIIT OM dated 19.04.2022 and subject to physical verification of factory premises by concerned RA.
324.	TRIRUBBER INDIA INC, KHARAGPUR HQRXIMLAPPLY0 0379972AM22	8.3.202 2	11200 MT Used Rubber Tyres/ Tubes Scrap (Multi - cut /Press Baled/ Shredded)	40040 000	13440 0000	Recommended by MoEF&CC (HSMD) vide letter dated 07.02.2022
						Recommended by DPIIT vide OM dated 22.03.2022 for import of 11200 MT of “Used Rubber Tyres/ Tubes Scrap (Multi-cut/Press Baled/ Shredded)”
						The Committee decided to Approve the case for import of 11200 MT of “Used Rubber Tyres/ Tubes Scrap (Multi-cut/Press Baled/ Shredded)” subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 07.02.2022 and DPIIT OM dated 22.03.2022.
325.	K-FLEX INDIA PRIVATE LIMITED, PUNE HQRXIMLAPPLY0	10.3.20 22	150 MT CRUMB / CUT SIZE OF OPEN CELL NITRILE RUBBER SHEETS / PIPES	40040 000	82958 29.5	Recommended by MoEF&CC (HSMD) vide letter dated 05.10.2021
						Comments sought from DPIIT on 11.03.2022. DPIIT informed the Committee that the case is under

	0382876AM22					examination with them.
326.	SASA RUBBERS PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY0 0383846AM22	10.3.20 22	4110 MT Rubber Scrap for manufacturing of crumb Rubber and reclaimed Rubber	40040 000	39378 937	Recommended by MoEF&CC (HSMD) vide letter dated 24.02.2022 Comments sought from DPIIT on 14.03.2022. DPIIT vide OM's dated 22.03.2022 and 28.03.2022 has sought some information/ documents from the firm. The Committee decided to send a Final Reminder to the firm.
327.	SHREE METAL WORKS, UTTAR PRADESH HQRXIMLAPPLY0 0386727AM22	23.2.20 22	160 MT Lead Scrap ISRI Code RAILS	85491 100	16548 480	Recommended by MoEF&CC (HSMD) vide letter dated 22.12.2021 Comments sought from DPIIT on 15.03.2022.
328.	KARTAR CRUMBS PRIVATE LIMITED, PUNE HQRXIMLAPPLY0 0387261AM22	15.3.22	3260 MT Old and used tyres scrap in pressed baled / multicut / shredded form.	40040 000	31234 875	Recommended by MoEF&CC (HSMD) vide letter dated 24.01.2022. Recommended by DPIIT vide OM dated 04.04.2022 for import of 3260 MT of Old & Used Rubber Tyres Scrap (Multi-cut/ Press Baled/ Shredded) The Committee decided to Approve the case for import of 3260 MT of Old & Used Rubber Tyres Scrap (Multi-cut/ Press Baled/ Shredded) subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 24.01.2022 and DPIIT OM dated 04.04.2022.



329.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY0 0393904AM22	20.3.20 22	24200 MT OLD USED RUBBER TYRE SCRAP	40040 000	29814 4000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 30.03.2022
330.	GREAT GRANULE PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY0 0408641AM22	28.3.20 22	28100 MT Old & Used Rubber Tyres Scrap (multiple cuts/ Shredded/ Pressed Baled)	40040 000	27011 1250	Recommended by MoEF&CC (HSMD) vide letters dated 07.02.2022 and 23.03.2022. Recommended by DPIIT vide OM dated 26.04.2022 for import of 28100 MT of Old & Used Rubber Tyres Scrap (multiple cuts/ Shredded/ Pressed Baled) The Committee decided to Approve the case for import of 28100 MT of Old & Used Rubber Tyres Scrap (multiple cuts/ Shredded/ Pressed Baled) subject to conditions mentioned in the MoEF&CC (HSMD) letters dated 07.02.2022 and 23.03.2022 and DPIIT OM dated 26.04.2022 and subject to physical verification of factory premises by concerned RA.
331.	AGNI INDUSTRIES, MUMBAI HQRXIMLAPPLY0 0408718AM22	30.03.2 022	320 MT Lead Scrap as per ISRI "Radio, Rakes, Relays, Ropes, Rails, Racks & Rents"	78020 090	56672 000	Recommended by MoEF&CC (HSMD) vide letter dated 15.06.2021. Recommended by DPIIT vide OM dated 04.04.2022 for import of 320 MT of Lead Scrap as per ISRI "Radio, Rakes, Relays, Ropes, Rails, Racks & Rents" The Committee decided to Approve the case for import of 320 MT of Lead Scrap as per ISRI "Radio, Rakes, Relays, Ropes, Rails, Racks & Rents" subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 15.06.2021 and DPIIT OM dated 04.04.2022.



332.	RUBTECH RECLAIM PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY0 0401279AM22	24.3.20 22	2875 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040 000	34500 000	Comments sought from MoEF&CC (HSMD) on 01.04.2022.
						Comments sought from DPIIT on 01.04.2022. DPIIT vide OM dated 08.04.2022 has sought some information / documents from the firm.
333.	UNITY ECOGREEN PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY0 0401323AM22	25.3.20 22	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040 000	18000 000	Recommended by MoEF&CC (HSMD) vide letter dated 22.03.2022.
						Recommended by DPIIT vide OM dated 25.04.2022 for import of 1500 MT of Rubber Tyres Scrap/ Tubes Scrap (Multiple cut/ Shredded/ Pressed baled)
						The Committee decided to Approve the case for import of 1500 MT of Rubber Tyres Scrap/ Tubes Scrap (Multiple cut/ Shredded/ Pressed baled) subject to conditions mentioned in the DPIIT OM dated 25.04.2022 and MoEF&CC (HSMD) letter dated 22.03.2022.
334.	MADHYA PRADESH WOOLEN MILLS PRIVATE LIMITED, HQRXIMLAPPLY0 0000003AM23	30.3.20 22	3930 MT Battery Scrap / Old Batteries	85481 020	35765 3254. 9	Comments sought from MoEF&CC (HSMD) on 08.04.2022.
						Comments sought from DPIIT on 01.04.2022. DPIIT informed the Committee the case is under examination with them.
335.	ROYAL CARBON BLACK PRIVATE LIMITED, MUMBAI	4.4.202 2	6300 MT Old & Used Rubber Tyres Scrap (Multi-cut/ Press baled/ Shredded)	40040 000	60558 750	Recommended by MoEF&CC (HSMD) vide letter dated 07.02.2022.
						Recommended by DPIIT vide OM dated 21.04.2022 for import of 6300 MT of Old & Used Rubber Tyres Scrap (Multi-cut/ Press baled/ Shredded)



	HQRXIMLAPPLY0 0000033AM23					The Committee decided to Approve the case for import of 6300 MT of Old & Used Rubber Tyres Scrap (Multi-cut/ Press baled/ Shredded) subject to conditions mentioned in the DPIIT OM dated 21.04.2022 and MoEF&CC (HSMD) letter dated 07.02.2022.
336.	GREEN GLOBAL TECHNOLOGIES, VADODARA HQRXIMLAPPLY0 0000034AM23	4.4.202 2	1500 MT Used Rubber Tyres Scrap /Tubes Scrap	40040 000	18000 000	Comments sought from MoEF&CC (HSMD) on 06.04.2022. Comments sought from DPIIT on 06.04.2022. DPIIT vide OM dated 08.04.2022 has sought some information/ documents from the firm.
337.	NINE CORPORATION, AHMEDABAD HQRXIMLAPPLY0 0000017AM23	4.4.202 2	16050 MT Used Rubber Tyres Scrap /Tubes Scrap	40040 000	19260 0000	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 06.04.2022. DPIIT vide OM dated 08.04.2022 has sought some information/ documents from the firm. The applicant replied directly to DPIIT on 22.04.2022.
338.	SMP RUBBER MILL HQRXIMLAPPLY0 0000057AM23	06.4.22	1400 MT Used multiple cut tyre / Balled tyre	40040 000	1,18,4 2,600. 00	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 08.04.2022. DPIIT informed the Committee the case is under examination with them.
339.	SHRI MAHAVIR	08.4.22	4170 MT	40040	47538	Recommended by MoEF&CC (HSMD) vide letter dated

	RUBBER INDUSTRY HQRXIMLAPPLY0 0000076AM23		USED RUBBER TYRES SCRAP (MULTIPLE CUTS/SHREDS/PRESS BALED)	000	000	15.03.2022. Recommended by DPIIT vide OM dated 21.04.2022 for import of 4170 MT of Used Rubber Tyres Scrap (Multi- cut/ Press baled/ Shredded) The Committee decided to Approve the case for import of 4170 MT of Used Rubber Tyres Scrap (Multi- cut/ Press baled/ Shredded) subject to conditions mentioned in the DPIIT OM dated 21.04.2022 and MoEF&CC (HSMD) letter dated 15.03.2022.
340.	CLASSIC RUBBER HQRXIMLAPPLY0 0000075AM23	08.4.22	9850 MT Old/Used Rubber Tyre Scrap /Tube Scrap (Multiple Cuts / Press Baled / Shredded)	40040 000	11,82, 00,00 0.00	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 11.04.2022. DPIIT informed the Committee the case is under examination with them.
341.	SNR RECLAMATIONS PRIVATE LIMITED HQRXIMLAPPLY0 0000074AM23	08.4.22	3210 MT Used Rubber Tyre Scrap / Butyl Tube Scrap (Multiple Cut / Shredded / Press Baled)	40040 000	3,85,2 0,000. 00	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 11.04.2022. DPIIT informed the Committee the case is under examination with them.

Part 29						
DPIIT						
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
342.	PAMP PRECISION MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY00340774AM22	02.02.22	2000 KGA Silver Alloy Wire (Silver from 65% to 95% and Nickel or Copper or Tin from 35% to 5%) 1000 KGA Silver Alloy Strip (Silver 86% to 98% and Graphite or Tin Oxide or Nickel or Copper 14% to 2%)	71069290	22,19,26,000.00	Recommended by DPIIT vide OM dated 22.04.2022 for import of 892 Kgs of Silver Alloy Wire / Strips. The Committee decided to Approve the case for import of 892 Kgs of Silver Alloy Wire / Strips subject to conditions mentioned in the DPIIT OM dated 22.04.2022.
343.	NAMASTE HIMALAYA, HIMACHAL PRADESH HQRXIMLAPPLY00362438AM22	19.2.2022	70 kgs. USED SKI AND SKIING EQUIPMENT	95061100	428400	DPIIT vide OM dated 04.04.2022 has informed that they do not support the proposal. The Committee decided to Reject the case on the basis of comments received from DPIIT.
344.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00340782AM22	02.02.22	1,25,322.64 Nos Anchor Bolt, Collared Washer Uls 10, Elastic Pad Zwp, Hexagon nuts etc.	392690997302400073181	3,31,94,733.10	DPIIT vide OM dated 04.04.2022 informed that the items proposed to be imported are used/ second hand and are available in the domestic market. DPIIT does not support the proposal for their import.



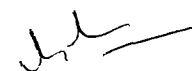
				110 39219 099 40082 190 30051 090 73021 010 73269 099 73181 190 73182 200 73269 099		The Committee decided to Reject the case on the basis of comments received from DPIIT.
345.	JUPITER INTERNATIONAL LIMITED, KOLKATA HQRXIMLAPPLY0 0365989AM22	23.2.20 22	6400 kgs. Silver Conductor Front Side metallic Paste	71069 290	40309 7853. 6	Recommended by DPIIT vide OM dated 06.04.2022 for import of 1719 kgs of Silver Conductor Paste (Front Side). The Committee decided to Approve the case for import of 1719 kgs of Silver Conductor Paste (Front Side) subject to conditions mentioned in the DPIIT OM dated 06.04.2022.
346.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY0 0322757AM22	18.01.2 2	7.149 Kgs BRAZING WIRE VAC AU34%CU63% 0.7MM 16186.0 Grams BRAZING ALLOY NICUSIL 0.5%28%71.5% 2MM	71069 290	2,98,4 5,068. 00	Comments sought from DPIIT on 25.02.2022. The Committee decided to send a reminder to DPIIT.

			229489.0 Grams CUSIL AG/CU-72/28% VAC BRAZG .05X120MM			
			9940.440 Grams BRAZING WIRE AG68/27 CU/ PD5 DIA 1.0MM			
347.	CHECON SHIVALIK CONTACT SOLUTIONS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY0 0366427AM22	24.2.20 22	2750 kgs SILVER ALLOY WIRE and 600 kgs SILVER STRIP	71069 290	20962 2554. 28	Recommended by DPIIT vide OM dated 19.04.2022 for import of 2600 Kgs of Silver Alloy Wire and 499 Kgs of Silver Strip. The Committee decided to Approve the case for import of 2600 Kgs of Silver Alloy Wire and 499 Kgs of Silver Strip subject to conditions mentioned in the DPIIT OM dated 19.04.2022.
348.	CHECON SHIVALIK CONTACT SOLUTIONS PRIVATE LIMITED, NEW DELHI HQRXIMLAPPLY0 0366417AM22	23.2.20 22	600 kgs. of Silver Alloy Wire and 125 kgs. of Silver Alloy Strip	71069 290	44959 604.2 6	Recommended by DPIIT vide OM dated 19.04.2022 for import of 291 Kgs of Silver Alloy Wire and 72 Kgs of Silver Alloy Strip. The Committee decided to Approve the case for import of 291 Kgs of Silver Alloy Wire and 72 Kgs of Silver Alloy Strip subject to conditions mentioned in the DPIIT OM dated 19.04.2022.

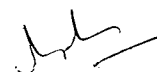


349.	DANDY ROLLS INDIA PRIVATE LIMITED, BANGALORE HQRXIMLAPPLY0 0367397AM22	25.2.20 22	100 gms. PREMABRAZE 540 VTG WIRE .011 DIA X SPOOL	71081 300	17346 3	Recommended by DPIT vide OM dated 30.03.2022 for import of 100 Gms of Brazing Wire ("Prema Braze 540 VTG Wire 0.11 Dia X Spool") The Committee decided to Approve the case for import of 100 Gms of Brazing Wire ("Prema Braze 540 VTG Wire 0.11 Dia X Spool") subject to conditions mentioned in the DPIIT OM dated 30.03.2022.
350.	RELIANCE INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY0 0368141AM22	25.2.20 22	1743.473 MT Granulated Seed Sludge	38259 000	47600 213	For Ex-post Facto Approval.
351.	RELIANCE INDUSTRIES LIMITED, MUMBAI HQRXIMLAPPLY0 0367997AM22	25.2.20 22	1200 MT Granulated Seed Sludge	38259 000	32762 340	For Ex-post Facto Approval.
352.	A.P. RUBBER INDUSTRIES HQRXIMLAPPLY0 0375397AM22	04.03.2 2	2000 MTS Rubber Crumb/ Granules having mesh size finer than 10 Mesh and Devoid of Iron/ Steel	40040 000	3,19,4 1,000. 00	Recommended by DPIIT vide OM dated 04.04.2022 for import of 2000 MT of "Crumb Rubber/ Granules having size finer than 10 mesh to 15 mesh and devoid of iron/steel and most of the fibres." The Committee decided to Approve the case subject to

						conditions mentioned in the DPIIT OM dated 04.04.2022.
353.	PAYATU SECURITY CONSULTING PRIVATE LIMITED HQRXIMLAPPLY0 0370738AM22	28.02.2 2	500 Nos Ferrite Beads 600 OHM 25% From Thailand 500 nos Ferrite Beads From Japan	85480 000	7,165. 00	DPIIT vide OM dated 19.04.2022 informed that they do not support the proposal. The Committee decided to Reject the case on the basis of comments received from DPIIT.
354.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR HQRXIMLAPPLY0 0382279AM22	9.3.202 2	100 gms. Silver pellet	71189 000	18116	Comments sought from DPIIT on 11.03.2022. DPIIT informed the Committee that the case is under examination with them.
355.	MARKAP RESOURCES PRIVATE LIMITED,DELHI HQRXIMLAPPLY0 0386215AM22	14.3.22	10000 MT Crumb Rubber/ granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/steel & most of the fibres	40040 000	13030 5000	Recommended by DPIIT vide OM dated 04.04.2022 for import of 9288 MT of “Crumb Rubber/ granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/steel & most of the fibres.” The Committee decided to Approve the case for import of 9288 MT of “Crumb Rubber/ granules of mesh size finer than 10 mesh to 15 mesh and devoid of iron/steel & most of the fibres.” subject to conditions mentioned in the DPIIT OM dated 04.04.2022.



356.	TITAN COMPANY LIMITED, TAMIL NADU HQRXIMLAPPLY00391956AM22	18.3.2022	1800 kgs. Silver alloys	71069290	54000000	Comments sought from DPIIT on 21.03.2022. The Committee decided to send a reminder to DPIIT.
357.	NATARAJ SHARMA, VADODARA HQRXIMLAPPLY00396460AM22	22.3.2022	54 nos. MAJESTIC 50 CATHEDRAL RADIO WOOD FLOOR STAND, ADJUSTABLE AERIAL WITH SWIVEL BASE, RADIOLA 100A METAL SPEAKER, AIR CASTLE RADIO etc.	94033090, 85182900, 85272100	2487887.26	DPIIT vide OM dated 21.04.2022 informed that they do not support the proposal. The Committee decided to Reject the case on the basis of comment received from DPIIT.
358.	TATA ADVANCED SYSTEMS LIMITED, HYDERABAD HQRXIMLAPPLY00400017AM22	23.3.2022	34 Nos Cabin Maintenance Cord - Cable, Slave Ceiling Pane, Coax Test Cable etc	85443000, 85372000	61045670.8	Comments sought from DPIIT on 28.03.2022. DPIIT informed the Committee that the case is under examination with them.
359.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPPLY00404195AM22	28.3.2022	1 piece SILVER PELLETS	71069290,	27504	Comments sought from DPIIT on 29.03.2022. DPIIT informed the Committee that the case is under examination with them.
360.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELH	29.3.2022	1 piece GOLD PELLETS	71069300,	93320	Comments sought from DPIIT on 30.03.2022. DPIIT informed the Committee that the case is under examination with them.



	HQRXIMLAPPLY0 0405906AM22					
361.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH, NEW DELHI HQRXIMLAPPLY0 0406145AM22	30.3.20 22	1 piece SILVER PELLETS	71069 290	22890	Comments sought from DPIIT on 30.03.2022. DPIIT informed the Committee that the case is under examination with them.
362.	RIDERS RUBBER RECLAIM PRODUCTS PRIVATE LIMITED, ERNAKULAM HQRXIMLAPPLY0 0401733AM22	25.3.20 22	15000 MT CRUMB RUBBER/ GRANULES FROM 10 MESH SIZE TO 0.5 MESH SIZE	40040 000	39532 5000	Comments sought from DPIIT on 05.04.2022. DPIIT vide OM dated 08.04.2022 has sought some information / documents from the firm.
363.	AVANTEL LIMITED HQRXIMLAPPLY0 0000055AM23	06.04.2 2	1 No Coaxial High Power Fixed Attenuator	85480 000	10,76, 600.0 0	Comments sought from DPIIT on 07.04.2022. DPIIT informed the Committee that the case is under examination with them.

Part 30	Miscellaneous					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	CIF value	Status
364.	MARGIN MART TRADING CORPORATION PRIVATE LIMITED HQRXIMLAPPLY0 0000052AM23	06.4.22	5000.0 Nos Foreign non circulating commemorative legal tender coins of precious and non precious mantle	71189 000	9,61,3 1,250. 00	Comments received from RBI vide letter dated 28.03.2022. The Committee decided to examine the case on file.
365.	CHENNAI METTEX LAB PRIVATE LIMITED HQRXIMLAPPLY0 0250959AM22	12.11.2 1	1 No VITAMIN D3-D6 1 No VITAMIN D2-D6	28459 090	1,74,1 17.00	Comments sought from D/o Pharmaceuticals on 25.02.2022. D/o Pharma vide OM dated 11.04.2022 has informed that comments from CDSCO/ FSSAI under the Ministry of Health and Family Welfare may be sought. The Committee decided to refer the application to CDSCO/ FSSAI under the Ministry of Health and Family Welfare.
366.	DEOL WORLD BOOK COMPANY, NEW DELHI HQRXIMLAPPLY0 0403664AM22	27.3.20 22	200000 kgs. Old Printed Books	49011 010	40680 00	The Committee decided to examine the case on file.
367.	HARSHINI MAPLE LEAFS HQRXIMLAPPLY0	25.01.2 2	2000 Kgs Gold Dust and Powder 2000 Kgs Gold Scrap Grains, Sheets,	71081 100, 71081 200	38,00, 00,00, 000.0 0	Comments sought from DPIIT on 07.02.2022. DPIIT has informed that they are not concerned with the matter. The Committee decided to seek clarification from the firm

	0331176AM22		Pipes 2000 Kgs Gold Scrap in Various Forms 20000 Kgs Silver Dust Scrap 20000 Kgs Silver Scrap Grains 20000 Kgs Silver Scrap, Sheets, Pipes, Tubes, Plates 20000 Kgs Any Other Silver Scrap 20000 Kgs Silver in semi Manufactured forms 2000 kgs Other Forms of Precious metal scrap	71081 300, 71061 000, 71069 110, 71069 210, 71069 190, 71069 290, 71189 000		regarding purpose of import and the items intended to be imported. DL issued to the firm on 25.03.2022. Reminder sent to the applicant on 09.04.2022. The Committee decided to send a reminder to the firm.
368.	HITACHI ENERGY INDIA LIMITED HQRXIMLAPPLY0 0368519AM22	26.02.2 2	30.29 KGA 3000010590 BRAZING ALLOY BRAZETEC S 15, OIL 70.0X0 .20 MM, COIL APPROX. 5 KGS (BATCH NO. 1769635496)	83119 000	74904 2.7	The Committee decided to examine the case on file.

			10 KGA 3000010000 BRAZING ALLOY BRAZETEC S 15, RODS 500x SQ. 1.5x- 0.3 MM (BATCH NO. 6640739313) (PARTS FOR			
369.	HITACHI ENERGY INDIA LIMITED, BENGALURU HQRXIMLAPPLY0 0394609AM22	21.3.20 22	136 kgs. Brazing Alloy Brazie tec	83119 000	25745 65	The Committee decided to examine the case on file.
370.	KERNEOS INDIA ALUMINATE TECHNOLOGIEPR IVATE LIMITED HQRXIMLAPPLY0 0155351AM22	06.08.2 1	1 No Industrial Gun calibre 8 Gauge Industrial category IIId 9000 Nos Magnum Strength 3 ounce lead projectile paper wrap plastic, used to remove obstructions 40ft from th	93039 000 93069 000	55,05, 395.8 4	Comments sought from DHI and DPIIT on 07.01.2022. DHI vide email dated 10.01.2022 informed that they are not concerned with the matter. DPIIT vide OM dated 12.01.2022 has informed that they are not concerned with the matter. The Committee decided to seek details of the equipment to be imported from the firm. DL issued to the firm on 01.02.2022. The firm has submitted the Technical Writeup and the Catalogue of Item to be imported The Committee decided to refer the case to D/o C&PC
371.	VibhorWase, Maharashtra 01/53/8/54833/AM2	22.01.2 1	3 VlsFrozen semen, other than bovine	05119 991	300.0 0	Comments sought from D/o AH&D on 28.01.2021. DAHD vide email dated 24.05.2021 informed that they

		S6777863 & 6781167)	211		
		2 Nos50` Plasma Screen	85287		
		amsung(PART No	212		
		2B7V35BM304286A	85444		
		&304288Y)	299		
		13 Noshdmi to hdmi cable	85444		
		3 Nosdvi to dvi cable	299		
		6 Nospower cable	85444		
		2 Nospower extended	299		
		cable	85444		
		3 NosVga Cable	299		
		1 NosRg blink (PART No	85444		
		14423231313)	299		
		1 Nosroutertp link (PART	85311		
		No 2173190001498)	090		
		1 Nossound bar (PART No	85176		
		Sbv175150420182449)	290		
		2 NosMinipl cable	85182		
		1 Nostoolbox	900		
		6 Noshdmi to dvi cable	85444		
		6 Nospower supplier	299		
		1 NosFujitsu PC (PART	82060		
		No B17O900052)	090		
		2 NosKey board	85444		
		8 NosPlasma bracket	299		
			85369		
			090		
			84713		
			090		
			84716		
			040		

				83025 000		
373.	Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/ AM20/R-26/IC [052100850317AM20]	07.08.19	5 nos. IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102 000	1.46	M/o Power vide OM dated 23.11.2021 informed that it does not have any specific observation on the proposal of the applicant. The Committee decided to seek clarification from the firm regarding the ITC HS Code under which they intend to import. DL issued to the firm on 20.12.2021. Reminder sent to firm on 19.01.2022. The Committee decided to send a Final Reminder to the firm.
374.	CONMECHAUTO CONSULTANTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00111032AM22	09.6.21	30 Nos MS Coupling, Torin (components of power tiller)	84328 090	14092 7.000	Comments sought from DHI on 15.6.2021. DHI vide UO Note dated 23.06.2021 has informed that the matter does not pertain to DHI. It may pertain to D/o Agriculture and Cooperation. Accordingly, the Committee decided to seek comments from D/o A,C&FW. Comments sought from D/o A,C&FW on 30.06.2021. D/o A,C&FW vide OM dated 04.08.2021 has informed that the item "MS Coupling Torin" is not related to Power Tiller. Accordingly, this Department has no comments to offer. The Committee decided to seek clarification from the firm regarding details of the import item and its usage. DL issued to the firm on 22.09.2021. Reminder sent to the firm on

						22.10.2021. The Committee decided to send a Final Reminder to the firm.
375.	EMMANUEL HOSPITAL ASSOCIATION, NEW DELHI HQRXIMLAPPLY0 0163916AM22	16.8.21	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)	87131 010, 90219 090	24750 0	Comments sought from DHI, MoEF (HSMD) and M/o Health & Family Welfare on 18.08.2021. DHI vide letter dated 26.08.2021 informed that they are not concerned with the matter. Reminder sent to MoEF (HSMD) and M/o Health & Family Welfare vide email dated 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. MoEF&CC (HSMD) vide email dated 27.12.2021 informed that the goods do not fall under HW Rules, 2016 and therefore do not require permission from this ministry. Reminder sent to M/o Health & Family Welfare on 17.03.2022.
376.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM2 1/E-5/IC	16.04.2 0	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255 040	45087 000	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 120alvaniz.
377.	BHARAT SECURE AERO SOLUTION	29.4.21	10 Nos Communication jamming	85255 040	37037	Comments sought from Cabinet Secretariat by Post on 09.08.2021.

	PRIVATE LIMITED HQRXIMLAPPLY0 0029561AM22		equipment			Reminder sent on 01.12.2021. The Committee decided to send a reminder to Cabinet Secretariat
378.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY0 0019185AM22	15.04.2 1	18 Nos Communication jamming equipment	85255 040	67847	The firm has been requested to submit supporting documents along with application through email on 22.6.2021, 5.7.2021, 13.7.2021 and 19.7.2021. The Committee decided to send a Final Reminder to the firm.
379.	Innovae3d Pvt. Ltd., Maharashtra 01/53/8/E/ AM20/I- 50/IC [312100850286AM2 0]	18.01.2 0	50 Kgs Titanium Powder Metal Powder EOS Titanium Ti64	81082 000	17.7	MOEF&CC(HSMD) vide email dated 16.09.2020 informed that the firm needs to apply online with MoEF&CC. Accordingly, the applicant was requested to apply online in MoEF&CC (HSMD) directly. Firm has been requested to confirm the status of their application with MoEF(HSMD) vide DL dated 23.09.2021. The Committee decided to send a Final Reminder to the firm.
380.	Innovae3d Private Limited, Maharashtra 01/53/8/53972/AM2 1/I-15/IC [312100850278AM2 1]	17.08.2 0	500 Kgs. Titanium Powder (Metal Powder EOS Titanium Ti64)	81082 000	199.1	The firm has been requested vide email dated 22.09.2020 to apply online to MOEF&CC (HSMD). Link has also been provided to firm. Firm has been requested to confirm the status of their application with MoEF (HSMD) vide DL dated 23.09.2021. The Committee decided to send a Final Reminder to the firm.

381.	Paninian India Pvt Ltd., Hyderabad 01/53/8/E/ AM20/P-56/IC [092100850087AM20]	21.01.20	1.500 Kgs Ti-64 Metal Powder	8108200030	.02	The firm has been advised on 06.11.2020 to apply online to MoEF&CC (HSMD) for their comments, as per suggestion of MoEF&CC (HSMD). Reminder issued to the applicant vide DL dated 23.09.2021. The Committee decided to send a Final Reminder to the firm.
382.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00042331AM22	17.5.21	1000 Kgs TITANIUM POWDER (TITANIUM Ti 64)	81083000	16745000	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 24.06.2021. DL issued to the applicant on 19.08.2021. The Committee decided to send a Final Reminder to the firm.
383.	ALL INDIA METAL CORPORATION HQRXIMLAPPLY00024796AM22	22.4.21	100 Kgs TITANIUM POWDER	81083000	1000000	The firm has been informed to apply online directly to MoEF&CC (HSMD) vide email dated 04.07.2021.DL issued to the firm on 19.08.2021. Reminder sent to applicant on 18.09.2021. The Committee decided to send a Final Reminder to the firm.
384.	BIORAD MEDISYS PRIVATE LIMITED HQRXIMLAPPLY00169108AM22	24.08.21	1500 KGA 431184 AP&C Ti64 grade 23 EBM Powder	81082000	13751541	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 07.09.2021. The Committee decided to send a Final Reminder to the firm.
385.	INDO-MIM PRIVATE LIMITED HQRXIMLAPPLY00241749AM22	03.11.21	3000 KGS Titanium Powder	81082000	27252000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 23.11.2022. The Committee decided to send a Final Reminder to the firm.

386.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY0 0302513AM22	30.12.2 1	50 kgs POWDER SPECIFICATION: AP&C TI64 GRADE 23 EBM POWDER 50 Kgs POWDER SPECIFICATION: AP&C TI-6AL-4V-GR 23 DMLM POWDER 100 Kgs POWDER SPECIFICATION: AP&C TI64 GRADE 23 EBM POWDER	81082 000	23515 73	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 31.12.2022. The Committee decided to send a Final Reminder to the firm.
387.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY0 0330878AM22	25.01.2 2	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	81082 000	35000 0	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. The Committee decided to send a Final Reminder to the firm.
388.	INDIAN INSTITUTE OF TECHNOLOGY INDORE, INDORE, M.P. HQRXIMLAPPLY0 0346278AM22	27.1.20 22	5 kgs. TITANIUM ALLOY POWDER	81082 000	12500 0	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 08.02.2022. The Committee decided to send a Final Reminder to the firm.
389.	SUNBEAM MERCHANTILE	15.3.20 22	1 MT of Vietnamese Fragrant Jasmine Rice and	10063 090	16096 5	The Committee decided to examine the case on file.

	VENTURES PRIVATE LIMITED, ERNAKULAM, KERALA HQRXIMLAPPLY0 0389849AM22		1 MT of Vietnamese Japonica White Rice			
390.	LALITHAA JEWELLERY MART PRIVATE LIMITED HQRXIMLAPPLY0 0223759AM22	19.11.2 1	20 MT GOLD (DORE) BARS	71081 200	84000 00000 0	The Committee decided to Close the case due to no reply from the firm.
391.	MAHAVIR BULLION & REFINERY PRIVATE LIMITED HQRXIMLAPPLY0 0318008AM22	13.01.2 2	2000 Kgs SILVER DORE BARS (Not Exceeding 95% Purity)	71069 100	11350 0000	The Committee decided to call for valid NABL certificate from the firm. DL issued to the firm on 01.02.2022 requesting valid NABL certificate. Reminder sent to the firm on 16.02.2022 and 03.03.2022. The Committee decided to send a Final Reminder to the firm.
392.	BRIGHT METAL REFINERS HQRXIMLAPPLY0 0383839AM22	11.03.2 2	10 MT GOLD (DORE) BARS - Purity upto 95 PERCENT	71081 200	54500 00000 0	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.

393.	PRECIOUS METALS REFINERS PRIVATE LIMITED, RAJASTHAN HQRXIMLAPPLY0 0376968AM22	05.03.22	10 MT GOLD DORE BAR - HAVING PURITY ; UPTO 95%	71081200	5300000000	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95 % purity) based upon substantial utilization of previous license.
394.	NATIONAL INDIA BULLION REFINERY ACA, MUMBAI HQRXIMLAPPLY0 0386721AM22	14.3.2022	1 MT GOLD DORE BARS UP TO 95% PURITY	71081200	4599000000	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95 % purity), subject to physical verification of the refinery by the concerned RA.

5. The meeting ended with vote of thanks to the chair.

